

ORISSA HIGH COURT

FILING REPORT AS ON :22/11/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	ARBP/0000075/2023	HARE KRUSHNA PRADHAN VS UNITED INDIA INSURANCE COMPANY LTD., CUTTACK	A. SANGANERIA VS	// ()
2	ARBP/0000076/2023	HARE KRUSHNA PRADHAN VS UNITED INDIA INSURANCE COMPANY LTD., CUTTACK	A.SANGANERIA VS	// ()
3	ARBP/0000077/2023	HARE KRUSHNA PRADHAN VS UNITED INDIA INSURANCE COMPANY LTD., CUTTACK	A.SANGANERIA VS	// ()
4	ARBP/0000078/2023	HARE KRUSHNA PRADHAN VS UNITED INDIA INSURANCE COMPANY LTD., CUTTACK	A.SANGANERIA VS	// ()
5	ARBP/0000079/2023	HARE KRUSHNA PRADHAN VS UNITED INDIA INSURANCE COMPANY LTD., CUTTACK	A.SANGANERIA VS	// ()
6	BLAPL/0013257/2023	SHIVA KUMAR NALI VS STATE OF ODISHA	ASOK MOHANTY VS	TOMANDO /207 /2023 2ND ADJ CUM SPL JUDGE,BHUBANESWAR(Khordha) CT/0000311/2023
7	BLAPL/0013258/2023	GIRIDHARI DISARI VS STATE OF ODISHA	T.N.MURTY VS	PADWA /85 /2020 ADDL.SESIONS JUDGE CUM SPECIAL JUDGE,KORAPUT(Koraput) TR/0000072/2020
8	BLAPL/0013259/2023	UDHABA GOUDA VS STATE OF ODISHA	RAJESH KUMAR MAHAPATRA VS	JARADA /419 /2023 J.M.F.C.,PATRAPUR(Ganjam) GR/0000636/2023
9	BLAPL/0013260/2023	PAPU DAS @ RAJA VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	//0 DISTRICT & SESIONS JUDGE,BHUBANESWAR(Khordha) TR/0000443/2023
10	BLAPL/0013261/2023	MITARANI NAIK VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	//0 J.M.F.C.-CIVIL JUDGE (JD),BARBIL(Kendujhar) 2(A)CC/0000375/2023
11	BLAPL/0013262/2023	RANJIT PRASAD VS STATE OF ODISHA	RANJAN KUMAR NAYAK VS	LAIKERA /182 /2023 S.D.J.M.-ADDL.CIVIL JUDGE(JD),JHARSUGUDA(Jharsuguda) CT/0001297/2023

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12	BLAPL/0013263/2023	RANJIT ROUT VS STATE OF ODISHA	DILLIP KUMAR DASH VS	KHALLIKOTE /780 /2022 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALLIKOTE(Ganjam) GR/0001940/2022
13	BLAPL/0013264/2023	JAGANNATH DAS @ JAGA VS STATE OF ODISHA	KASHINATH PATTANAIK VS	CUTTACK SADAR /499 /2023 SPECIAL COURT,CUTTACK(Cuttack) Spl/0000024/2023
14	BLAPL/0013265/2023	CHAITAN MUKHI VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	MACHHKUND /126 /2023 ADDL.SESIONS JUDGE CUM SPECIAL JUDGE,KORAPUT(Koraput) TR/0000118/2023
15	BLAPL/0013266/2023	DINESH KUMAR VS STATE OF ODISHA	SURYAKANTA DASH VS	/ /0 () //
16	BLAPL/0013267/2023	RANJIT NAYAK VS STATE OF ODISHA	BHARAT JALLI VS	JAGATPUR /520 /2023 () //
17	BLAPL/0013268/2023	PRAVAT BHOI VS STATE OF ODISHA	BHARAT JALLI VS	JAGATPUR /520 /2023 () //
18	BLAPL/0013269/2023	TIRI @ TRISHAKTI PADHAN VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	HANDAPA /134 /2023 () //
19	BLAPL/0013270/2023	RAMESH CHANDRA JENA VS STATE OF ODISHA	BISWAJIT SAHOO VS	ITAMATI /180 /2023 () //
20	BLAPL/0013271/2023	PRASANTA PRADHAN @ LANGUDA VS STATE OF ODISHA	DEEPAK KU SAHOO VS	GHATAGAON /74 /2023 () //
21	BLAPL/0013272/2023	BISWANATH BIBHAR @ NAIK VS STATE OF ODISHA	SUBODH KUMAR MOHANTY VS	LANJIGARH /41 /2023 () //
22	BLAPL/0013273/2023	SAROJ KUMAR SWAIN VS STATE OF ODISHA	UMAKANTA BARIK VS	BADAGADA /209 /2023 () //
23	BLAPL/0013274/2023	BENU@ BENUDHAR NAYAK	DEVASIS MOHANTY	B.SINGHPUR /124 /2023

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		VS	VS	()
		STATE OF ODISHA		//
24	BLAPL/0013275/2023	VIPIN CHAUHAN	AMULYA RATNA PANDA	G.R.P.S. /144 /2023
		VS	VS	()
		STATE OF ODISHA		//
25	BLAPL/0013276/2023	KHAGESWAR KHAMARI	SACHIDANANDA PADHEE	BHATILI /247 /2023
		VS	VS	()
		STATE OF ODISHA		//
26	BLAPL/0013277/2023	RAJESH JENA	AKSHAYA KUMAR SAHOO	BINJHARPUR /390 /2023
		VS	VS	()
		STATE OF ODISHA		//
27	BLAPL/0013278/2023	MD. ASIF ALLI KHAN	GHANASHYAM MUDULI	/ /0
		VS	VS	()
		STATE OF ODISHA		//
28	BLAPL/0013279/2023	FAIZ RAJA KHAN @ BITTU @ SEKH ANWAR HUSSAIN @ YUSUF SAHAB	AMULYA RATNA PANDA	DHANUPALI /320 /2023
		VS	VS	()
		STATE OF ODISHA		//
29	BLAPL/0013280/2023	AMIR KHILLO	PVS NANAJI ACHARY	SUNABEDA /162 /2023
		VS	VS	()
		STATE OF ODISHA		//
30	BLAPL/0013281/2023	ASHIS @ ASHISH BHARASAGAR	LAXMINARAYAN PATEL	DHAMA /110 /2022
		VS	VS	()
		STATE OF ODISHA		//
31	BLAPL/0013282/2023	ROHITA KUMAR GAJENDRA	DIPTIRANJAN MOHAPATRA	GANGAPUR (ASKA) /21 /2019
		VS	VS	()
		STATE OF ODISHA		//
32	BLAPL/0013283/2023	ABHIJEET KUMAR BHAKAT	DEVASHIS PANDA	BOLANGIR TOWN /141 /2023
		VS	VS	()
		STATE OF ODISHA		//
33	BLAPL/0013284/2023	GORA MAJHI	BIJAY KUMAR SAHOO	LANJIGARH /42 /2023
		VS	VS	()
		STATE OF ODISHA		//
34	BLAPL/0013285/2023	SAROJ PRADHAN	SATYA RANJAN MULIA	/ /0
		VS	VS	()

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35	BLAPL/0013286/2023	STATE OF ODISHA BAPI @ SANTOSH KUMAR ROUT VS	CHANDAN MISHRA VS	// JAGATSINGPUR /631 /2023 ()
36	BLAPL/0013287/2023	STATE OF ODISHA ARUN KUMAR DAS VS	SUDEEP KUMAR SARANGI VS	// NAYAGARH /245 /2023 ()
37	BLAPL/0013288/2023	STATE OF ODISHA TAPAN KUMAR SAMAL VS	JAJATI KESHARI KHUNTIA VS	// SALIPUR /329 /2023 ()
38	BLAPL/0013289/2023	STATE OF ODISHA MANAS RANJAN BEHERA @ SIPUNA VS	BISHNU PRASAD PRADHAN VS	// RAMACHANDRAPUR /72 /2023 ()
39	BLAPL/0013290/2023	STATE OF ODISHA BAGHA @ SOUBHAGYA NAIK VS	SAPAN KUMAR LENKA VS	// PARJANG /520 /2022 ()
40	BLAPL/0013291/2023	STATE OF ODISHA HRUSHIKESH MALLIK @ HRUSIKESH MALLIK VS	JAJATI KESHARI KHUNTIA VS	// SALIPUR /329 /2023 ()
41	BLAPL/0013292/2023	STATE OF ODISHA JITENDRA DAS VS	DEVASHIS PANDA VS	// DHENKANAL SADAR /194 /2020 ()
42	BLAPL/0013293/2023	STATE OF ODISHA KAPILAS SAHU @ KAPILASH SAHU @ ANIL KUMARSURYAKANTA DWIBEDI VS	VS	// KHALLIKOTE /370 /2023 ()
43	BLAPL/0013294/2023	STATE OF ODISHA SEBAKA MEHER @ SEBAK MEHER VS	LAXMI NARAYAN PATEL VS	// BURLA /392 /2016 ()
44	BLAPL/0013295/2023	STATE OF ODISHA MANISH KUMAR VS	RAJIB LOCHAN PATTNAIK VS	// MACHHKUND /126 /2023 ()
45	BLAPL/0013296/2023	STATE OF ODISHA JITU @ BAPI NAIK VS	B.P.TRIPATHY VS	// BIDANASI /264 /2023 ()
		STATE OF ODISHA		//

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46	BLAPL/0013297/2023	LAJAR KUMAR BIRA VS STATE OF ODISHA	DEBASIS MISHRA VS	// () //
47	BLAPL/0013298/2023	MANORANJAN SARKAR VS STATE OF ODISHA	AMULYA RATNA PANDA VS	// () //
48	BLAPL/0013299/2023	RAKESH ORAM VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	// () //
49	BLAPL/0013300/2023	BISWANATH DAS VS STATE OF ODISHA	SANTOSH KUMAR DASH VS	KHAIRA /304 /2023 () //
50	BLAPL/0013301/2023	BIBHISHAN MACHHA VS STATE OF ODISHA	AMARESH DAS VS	JEYPORE SADAR /22 /2023 () //
51	BLAPL/0013302/2023	BULU NAYAK VS STATE OF ODISHA	BHARAT JALLI VS	JAGATPUR /520 /2023 () //
52	BLAPL/0013303/2023	SAMIR KHAN VS STATE OF ODISHA	SRIKANT KUMAR BARIK VS	JAGATPUR /520 /2023 () //
53	BLAPL/0013304/2023	ABDUL MANSUR VS STATE OF ODISHA	BHARAT JALLI VS	JAGATPUR /520 /2023 () //
54	BLAPL/0013305/2023	RAJ KUMAR SAHU VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	// () //
55	BLAPL/0013306/2023	PRAKASH KHUNTIA VS STATE OF ODISHA	SAILABALA JENA VS	PAIKMAL /207 /2021 () //
56	BLAPL/0013307/2023	RUCHI SINGH VS STATE OF ODISHA	BIBHU PRASAD MOHANTY VS	// () //
57	BLAPL/0013308/2023	PRATHAM KUMAR BHARTI	SUSHANTA KUMAR PRADHAN	// ()

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		VS	VS	()
		STATE OF ODISHA		//
58	BLAPL/0013309/2023	SURENDRA KUMAR	DEBASIS MISHRA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
59	BLAPL/0013310/2023	MADHAB RABI DAS @ AMARENDRA KUMAR MADHAB RABI @ SAHIB @ SUJIT	DEBASIS MISHRA	ANGUL TOWN /456 /2018
		VS	VS	()
		STATE OF ODISHA		//
60	BLAPL/0013311/2023	HIMANSHU KUMAR	DEBASIS MISHRA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
61	BLAPL/0013312/2023	GOURA NAIK	SURYA KANTA PRADHAN	BOUDH /309 /2022
		VS	VS	()
		STATE OF ODISHA		//
62	BLAPL/0013313/2023	GUPTESWAR NAG	SUSANTA KUMAR TRIPATHY	KHARIAR /274 /2018
		VS	VS	()
		STATE OF ODISHA		//
63	BLAPL/0013314/2023	KANHA @ JUBARAJ BEHERA	DUSHMANTA SAHOO	ADVA /65 /2020
		VS	VS	()
		STATE OF ODISHA		//
64	BLAPL/0013315/2023	GOBINDA SAHU @ GOBI SAHU	HRUDANANDA MOHAPATRA	ANGUL SADAR PS /568 /2021
		VS	VS	()
		STATE OF ODISHA		//
65	BLAPL/0013316/2023	LAXMAN BINDHANI	SAMARENDRA BAHADUR	UDALA /161 /2023
		VS	VS	()
		STATE OF ODISHA		//
66	BLAPL/0013317/2023	RAKESH KUMAR SAHOO	HRUDANANDA MOHAPATRA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
67	CMAPL/0000789/2023	JAGADANANDA MOHAPATRA	ADV.	/ /
		VS	VS	()
		CONSERVATOR OF FOREST, BOLANGIR		//
68	CMAPL/0000790/2023	LALA JUGAL PRASAD RAY	ADV	/ /
		VS	VS	()

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69	CMAPL/0000791/2023	BHIKARILAL AGARWAL SUDAM MEHER VS STATE OF ODISHA	ADV. VS	// // 0 //
70	CMP/0001459/2023	MADHUSUDAN MAJHI VS PAHALI MAJHI	SMITA RANJAN PATNAIK VS	// 0 //
71	CMP/0001460/2023	BIRABARA BHANJA VS BISHNU CHARAN BARIK	SUVASHISH PATTANAİK VS	// 0 //
72	CMP/0001461/2023	PRAHALLAD OJHA VS KABITARANI BEHERA	AMIT PRASAD BOSE VS	// 0 //
73	CMP/0001462/2023	PRADEEP KUMAR DEY VS DILLIP KUMAR DEY	AMIT PRASAD BOSE VS	// 0 //
74	CMP/0001463/2023	SUDARSHAN NAIK VS DHIREN PANI	PRADIP KUMAR MALLICK VS	// 0 //
75	CMP/0001464/2023	SUBASH CHANDRA MUND VS THE EXECUTIVE ENGINEER, NABARANGPUR	PRABODHA CHANDRA NAYAK VS	// 0 //
76	CMP/0001465/2023	JYOTI SHANKAR MISHRA VS SAROJINI MOHAPATRA	JAGAJIBAN PRADHAN VS	// 0 //
77	CMP/0001466/2023	KUNJA BIHARI RATHA VS MANJULATA KHUNTIA	BIBEKANANDA BHUYAN VS	// 0 //
78	CMP/0001467/2023	SABITRI SAHU VS RABINDRA KUMAR SAHOO	JAGAJIBAN PRADHAN VS	// 0 //
79	CMP/0001468/2023	BIJAY @ BIJAY KUMAR PADIL VS NALINI PADIL	BASUDEV PUJARI VS	// 0 //

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80	CMP/0001469/2023	MALATI DAS VS COLLECTOR, BALASORE	RAJESH DASMOHAPATRA VS	// 0 //
81	CMP/0001470/2023	JAGAT BALLAV VS BASANTA KUMAR HATI	RAJEET ROY VS	// 0 //
82	CMP/0001471/2023	ANANTA KUMAR DAS VS SABITARANI DAS @ BEHERA	PRAVASH CHANDRA JENA VS	// 0 //
83	CMP/0001472/2023	BHIMA @ BHIMASENA JENA VS KRUSHNA CHANDRA SAHOO	TUSAR KUMAR MISHRA VS	// 0 //
84	CONTC/0009152/2023	B.B.CHHATOI VS PROF. (DR.) SACHIDANANDA MOHANTY, DIRECTOR OF MEDICAL EDUCATION AND TRAINING, BBSR	SAIBRATA RATH VS	// 0 //
85	CONTC/0009153/2023	PRABIR KUMAR MOHANTY VS RASMIKANTA BEHERA, SUPERINTENDING ENGINEER, ELECTRICAL CIRCLE	PRAKASH KUMAR MISHRA VS	// 0 //
86	CONTC/0009154/2023	RAJKISHOR PRADHAN VS DIBYAJYOTI PARIDA, I.A.S.	ADV. VS	// 0 //
87	CONTC/0009155/2023	SWADHIN JENA VS ASWATHY S, I.A.S	ADV VS	// 0 //
88	CONTC/0009156/2023	DR. MANASI RANI BISOI VS ARAVIND AGRAWAL, SECY, DEPTT. OF HIGHER EDUCATION, ODISHA.	SANDHYARANI PANI VS	// 0 //
89	CONTC/0009157/2023	NITYANANDA SAHOO VS SATYABRATA SAHU, I.A.S.	ADV. VS	// 0 //
90	CONTC/0009158/2023	MANOJ KUMAR SAHOO VS DATTATRAYA BHAUSAHEB SHINDE, I.A.S.	ADV. VS	// 0 //
91	CONTC/0009159/2023	KANAKALATA KANDI	ADV.	//

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		VS	VS	0
92	CONTC/0009160/2023	SHALINI PANDIT, I.A.S. BIKRAM KESHARI PARIDA	ADV.	//
		VS	VS	0
93	CONTC/0009161/2023	SUBHA LAXMI NAYAK, DISTRICT EDUCATION OFFICER, KENDRAPARA SURYAMANI NAYAK	JYOTIRMAY GUPTA	//
		VS	VS	0
94	CONTC/0009162/2023	ARAVIND AGRAWAL, PRINCIPAL SECY. TO GOVT., HIGHER EDUCATION DEPT. SUKADEBA BHUYAN	ADV.	//
		VS	VS	0
95	CONTC/0009163/2023	ANU GARG, I.A.S. ANANTA PRASAD DHAL	ADV.	//
		VS	VS	0
96	CONTC/0009164/2023	SANJAY KUMAR SINGH, I.A.S. ARUP KUMAR JENA	ADV.	//
		VS	VS	0
97	CONTC/0009165/2023	MITRABHANU MOHAPATRA BHAKTA CHARAN MISHRA	PRASANTA KUMAR JOSHI	//
		VS	VS	0
98	CONTC/0009166/2023	MS.ASWATHY S,COMM-CUM-SECRETAY,SCHOOL AND MASS EDUCATION DEPTT. BINODINI SENAPATI	ADV.	//
		VS	VS	0
99	CONTC/0009167/2023	PURNA CHANDRA SETHY, DISTRICT EDUCATION OFFICER, MAYURBHANJ PRASANJIT ALIV KUMAR BARIK	DEEPAK KUMAR PANDA	//
		VS	VS	0
100	CONTC/0009168/2023	SALINI PANDIT, I.A.S ANADI CHARAN NAYAK	PANCHANAN PANIGRAHI	//
		VS	VS	0
101	CONTC/0009169/2023	NIBEDITA PANI, DISTRICT EDUCATION OFFICER, JAJPUR SANJAN KETAN RATH	ADV	//
		VS	VS	0
102	CONTC/0009170/2023	RUPA ROSAN SAHU, I.A.S BINAPANI PATTANAIAK	ADV	//
		VS	VS	0

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		ASWATHY. S, I.A.S		//
103	CONTC/0009171/2023	SANJU BEHERA	ADV.	//
		VS	VS	0
		SHEEL VARDHAN SINGH, D.G., CISF		//
104	CONTC/0009172/2023	SACHIDANANDA DWIVEDY	ADV	//
		VS	VS	0
		ASWANI KUMAR NAIK, TAHASILDAR,SORO		//
105	CONTC/0009173/2023	SANJEEB KUMAR DWIVEDY	ADV.	//
		VS	VS	0
		ASWANI KUMAR NAIK, TAHASILDAR, SORO		//
106	CONTC/0009174/2023	DR.BIJAY KUMAR PATTNAIK	ADV	//
		VS	VS	0
		SHALIN PANDIT, I.A.S		//
107	CONTC/0009175/2023	DR. SRIMOY DAS ADHIKARY	ADV.	//
		VS	VS	0
		ARAVINDA AGARWALA, I.A.S.		//
108	CONTC/0009176/2023	DR.JAYANTA KUMAR KAR SHARMA	ADV.	//
		VS	VS	0
		ARAVINDA AGARWALA, I.A.S.		//
109	CONTC/0009177/2023	DR.NIRANJAN MOHAPATRA	ADV	//
		VS	VS	0
		ARAVINDA AGARWALA, I.A.S		//
110	CONTC/0009178/2023	DR.JYOTSNAMAYEE KAR	ADV.	//
		VS	VS	0
		ARAVINDA AGARWALA, I.A.S.		//
111	CONTC/0009179/2023	RAJASHREE PARIDA	ADV	//
		VS	VS	0
		RAHUL P.R., I.P.S		//
112	CONTC/0009180/2023	JITENDRA PRASAD SWAIN	ADV	//
		VS	VS	0
		RAHUL P.R., I.P.S		//
113	CONTC/0009181/2023	CHHAYAKANTA PARIDA	ADV	//
		VS	VS	0
		SASWAT MISHRA, I.A.S		//

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114	CONTC/0009182/2023	SASHIKANTA PATI VS	ADV. VS	// 0
115	CONTC/0009183/2023	BHAKTA RANJAN MOHANTY, ENGR. IN CHIEF I, W.R. DEPT. NIHARBALA TUNGA VS	HARA PRASAD RATH VS	// // 0
116	CONTC/0009184/2023	S.AWASTHI, I.A.S. SOUBHAGYA PATTANAIK VS	HARA PRASAD RATH VS	// // 0
117	CONTC/0009185/2023	BHABANI SANKAR CHAINI, DIRECTOR OF HIGHER EDUCATION, ODISHA RAJKISHORE NAIK VS	ADV. VS	// // 0
118	CONTC/0009186/2023	RAHUL P.R., I.P.S. GHASIRAM JOSHI VS	ADV VS	// // 0
119	CONTC/0009187/2023	ARABINDA AGRAWAL, I.A.S ODISHA GRAMYA BANK, BALUGAON (K) BRANCH VS	ADV VS	// // 0
120	CONTC/0009188/2023	JAGDISH SARANGI, B.D.O, CHILIKA SANJEEB KUMAR BARIK VS	BIJAY KUMAR SAHOO VS	// // 0
121	CONTC/0009189/2023	ER. KPURNA CHANDRA RATH, SUPTDG. ENGNR. GAGAN CHANDRA DAS VS	ADV VS	// // 0
122	CONTC/0009190/2023	ARABINDA PADHI, I.A.S GANGADHAR ROUTRAY VS	ADV VS	// // 0
123	CONTC/0009191/2023	HEMANTA SHARMA, SECY. TO GOVT. INDUSTRY DEPT. SUDARSHAN ROUTRAY VS	ADV SUBRATA MISHRA VS	// // 0
124	CONTC/0009192/2023	NARAHARI SETHY, O.A.S. (SAG) PRAKASH KUMAR NATH VS	BISHAL BAIVAB VS	// // 0
125	CONTC/0009193/2023	DR. ARABINDA KUMAR PADHEE, PRINCIPAL SECY. TO GOVT., AGRICULTURE AND FARMERS EMPowerMENT DEPT., BBS SUDHIR KUMAR PATTANAIK @ PATTANAYAK	ADV	//

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		VS	VS	0
126	CONTC/0009194/2023	ASHISH THAKARE, COLLECTOR CUM D.M. KEONJHAR BABAJI CHANDRA GIRI	ADV	//
		VS	VS	0
127	CONTC/0009195/2023	ASISH THAKRE, I.A.S LILI JENA	SUBHASHREE ROUSTRAY	//
		VS	VS	0
128	CONTC/0009196/2023	JUGAL KISHORE KUMAR BANOTH, IPS DURGA CHARAN PADHI	ADV.	//
		VS	VS	0
129	CONTC/0009197/2023	SATYABRATA SAHU, I.A.S. ASHOK KUMAR HOTA	ADV.	//
		VS	VS	0
130	CONTC/0009198/2023	SATYABRATA SAHU, I.A.S. PRAKASH CHANDRA GIRI	ADV.	//
		VS	VS	0
131	CONTC/0009199/2023	RAGHURAM IYER, I.A.S. BENUDHAR BIDYAPITHA, MAYURBHANJ	ADV.	//
		VS	VS	0
132	CONTC/0009200/2023	SUMITA SARKAR, O.A.S.(SAG) SAROJINI PADHI	ADV	//
		VS	VS	0
133	CONTC/0009201/2023	NARAHARI SETHI, THE DIRECTOR, HIGHER EDUCATION, ODISHA NALINI KANTA TRIPATHY	RUDRA KANTA TRIPATHY	//
		VS	VS	0
134	CONTC/0009202/2023	DR. BANGLORE NANJUDAIAH GANGADHAR, CHAIRMAN, NATIONAL MEDICAL COMMISSION, NEW DELHI DURGA PRASAD BHOI	SAROJ KUMAR MISHRA	//
		VS	VS	0
135	CONTC/0009203/2023	CHANDRAMANI SWAIN, EXECUTIVE OFFICER, BRAJARAJNAGAR, JHARSUGUDA SATYAJIT KUMAR DAS	ADV.	//
		VS	VS	0
136	CONTC/0009204/2023	GYANA RANJAN MOHAPATRA TAPAN KUMAR RAY	PRAVASH CHANDRA JENA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
137	CRLA/0001280/2023	SANTOSHINI DAS, TAHASILDAR, DELANGA MD.SABBIR HUSSAIN VS STATE OF ODISHA(VIG.)	DHIRENDRA KUMAR MOHAPATRA VS	// SAMBALPUR VIGILANCE /44 /2015 SPL.JUDGE (VIG), SUNDERGARH(Sundargarh) CT/0000006/2016
138	CRLA/0001281/2023	JAGANNATH MOHANTY @ BABLU VS STATE OF ODISHA	BINI MISHRA VS	KHANDAGIRI P.S. /697 /2019 () //
139	CRLMA/0000473/2023	SUNASINGH MAJHI VS STATE OF ODISHA	ADV. VS	THUAMUL RAMPUR /204 /2022 () //
140	CRLMA/0000474/2023	BABULI MAJHI@BABULA MAJHI VS STATE OF ODISHA	ADV. VS	/ /0 () //
141	CRLMA/0000475/2023	BASISTA NAIK VS STATE OF ODISHA	ADV. VS	NARLA /57 /2022 () //
142	CRLMA/0000476/2023	BIKA @ BIKRAM CHEMI VS STATE OF ODISHA	SARADA PRASAD DASH VS	/ /0 () //
143	CRLMC/0005135/2023	SANJEEV @ SANJIB @ SANJIV KUMAR BEHERA VS STATE OF ODISHA	PRAMOD KUMAR JENA VS	CHANDRAPUR /2 /2015 () //
144	CRLMC/0005136/2023	SUNIL SIRKA VS STATE OF ODISHA	SAMARENDRA MOHANTY VS	PATNA /149 /2017 () //
145	CRLMC/0005137/2023	KISHORE CHANDRA BEHERA VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	BHUBAN /76 /2017 () //
146	CRLMC/0005138/2023	SAROJKANTA JENA VS STATE OF ODISHA	SIDHARTHA DAS VS	PAHALA /248 /2023 () //
147	CRLMC/0005139/2023	SUDHAKAR SAHOO VS STATE OF ODISHA	SUJIT SATAPATHY VS	/ /0 () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
148	CRLMC/0005140/2023	TUSHAR KUMAR PATNAIK VS RASMITA DAS	UMA CHARAN MISHRA VS	// () //
149	CRLMC/0005141/2023	BHIKARI JENA VS STATE OF ODISHA	GYANALOKA MOHANTY VS	BALIKUDA /11 /2014 () //
150	CRLMC/0005142/2023	SK. SAMSUDDIN VS TARANUM BIBI	BHABANI SANKAR MISHRA VS	// () //
151	CRLMC/0005143/2023	PRABODHA KUMAR PANDA VS STATE OF ODISHA	NIRANJAN LENKA VS	SAHADEV KHUNTA /60 /2015 () //
152	CRLMC/0005144/2023	BALABHADRA PRADHAN VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	RANPUR /265 /2014 () //
153	CRLMC/0005145/2023	SANTOSH MOHANTY VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	RANPUR /148 /2011 () //
154	CRLMC/0005146/2023	SNEHASIS BALABANTARAY VS STATE OF ODISHA	ADITYA MISHRA VS	KHANDAGIRI P.S. /256 /2019 () //
155	CRLMC/0005147/2023	ISHWAR KUMAR GIRI VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	GORUMOHISANI /54 /2022 () //
156	CRLMC/0005148/2023	SUSANTA SWAIN @ KHANDI VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	BHANJANAGAR /92 /2013 () //
157	CRLMC/0005149/2023	PRAVAKAR PRADHAN VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	POLASARA PS /32 /2009 () //
158	CRLMC/0005150/2023	BITU @ BIBHU KALYAN BHANJA VS STATE OF ODISHA	PRATAP KESHARI DEO VS	KOREI /45 /2023 () //
159	CRLMC/0005151/2023	PRAKASH SAMAL @ BISWANATH SAMAL	B.K.NAYAK	MALGODOWN /131 /2018

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
160	CRLMC/0005152/2023	STATE OF ODISHA KSHETRAMOHAN SWAIN	MANMAYA KUMAR DASH	// TIRTOL /565 /2022
		VS	VS	()
161	CRLMC/0005153/2023	STATE OF ODISHA SARATA NAYAK	ACHYUTANANDA PATTANAİK	// JANKIA P.S. /153 /2012
		VS	VS	()
162	CRLMC/0005154/2023	STATE OF ODISHA GEETA @ GITA CHATAR @ CHATTAR	PRAVASH CHANDRA JENA	// / /0
		VS	VS	()
163	CRLMP/0002301/2023	STATE OF ODISHA BHASKAR CHANDRA BISWAL	RANJAN KUMAR NAYAK	// / /0
		VS	VS	()
164	CRLMP/0002302/2023	ANADI CHARAN BISWAL RABINDRA KUMAR SAHOO	UTTKARSH PATEL	// / /0
		VS	VS	()
165	CRLMP/0002303/2023	JHILI SAHOO SENIOR INTELLIGENCE OFFICER, DIRECTORATE OF INVESTIGATION, SR.S.C.	RESHMI KANT SAIGAL	// / /0
		VS	VS	()
166	CRLMP/0002304/2023	ANISH KUMAR YADAV SENIOR INTELLIGENCE OFFICER, DIRECTORATE OF INVESTIGATION, SR.S.C.	RESHMI KANT SAIGAL	// / /0
		VS	VS	()
167	CRLMP/0002305/2023	AMIT KUMAR SASMITA PARIDA	AJAYA KUMAR JENA	// / /0
		VS	VS	()
168	CRLMP/0002306/2023	STATE OF ODISHA GANDU BEHERA	J.K.KHANDAYATRAY	// / /0
		VS	VS	()
169	CRLMP/0002307/2023	STATE OF ODISHA SANMANI KUMBHAR @ SANAMANI BICHHI	SOUGAT DASH	// / /0
		VS	VS	()
170	CRLMP/0002308/2023	STATE OF ODISHA JALANDHAR PADHIARY	MRUGANKA MAULI PATNAİK	// / /0
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
171	CRLMP/0002309/2023	STATE OF ODISHA PRAKASH CHANDRA PARIDA VS	SARATHI JYOTI MOHANTY VS	// /0 ()
172	CRLMP/0002310/2023	STATE OF ODISHA BHAGIRATHI BARIK VS	SATYAJIT MOHAPATRA VS	// /0 ()
173	CRLMP/0002311/2023	STATE OF ODISHA RATNAKAR PADHI VS	SATYAJIT MOHAPATRA VS	// /0 ()
174	CRLMP/0002312/2023	STATE OF ODISHA SURENDRANATH PRADHAN VS	SANTOSH KUMAR MAHANTY VS	// /0 ()
175	CRLMP/0002313/2023	STATE OF ODISHA BAIKUNTHA NAYAK VS	JAYADEBA BEHERA VS	// /0 ()
176	CRLMP/0002314/2023	STATE OF ODISHA RABI NARAYAN SWAIN VS	ACHYUTANANDA PATTANAİK VS	// /0 ()
177	CRLMP/0002315/2023	STATE OF ODISHA MANORAMA MOHAPATRA VS	MANMAYA KUMAR DASH VS	// /0 ()
178	CRLMP/0002316/2023	STATE OF ODISHA CHITRASEN GHADAI VS	ATMAJIT MANMITH DAS VS	// /0 ()
179	CRLMP/0002317/2023	STATE OF ODISHA FARUQUE ALI KHAN VS	DOLAGOBINDA MOHAPATRA VS	// /0 ()
180	CRLREV/0000623/2023	STATE OF ODISHA A.S.N @ A. DHANANJAYA VS A.KUMARI	DIGAMBAR SETHI VS	// /0 () //
181	CRLREV/0000624/2023	STATE OF ODISHA KALIMUDDIN KHAN @ KALIA VS	MD. GOLAM MADANI VS	// /0 () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
182	CRP/000042/2023	SNIGDHARANI BARIK VS KALENDRA MASZID	SATYABADI MANTRY VS	// 0 //
183	FAO/0000514/2023	MANAGER LEGAL, M/S. CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LTD. VS SUSANTA MAHARANA	CHERUTUR VS	// 0 //
184	FAO/0000515/2023	MANAGER, LEGAL CHOLAMANDALAM MS GENERAL INSURANCE CO. LTD., KHORDHA VS DIPAK KUMAR PRADHAN	SOMNATH ROY VS	// 0 //
185	FAO/0000516/2023	THE MANAGER, LEGAL CHOLAMANDALAM MS G.I.SOMNATH ROY VS KESHAB KANDI	SOMNATH ROY VS	// 0 //
186	MACA/0001141/2023	JAFURA BIBI VS SUDHANSU KUMAR DAS	PRADEEP KUMAR MISHRA VS	// 0 //
187	MACA/0001142/2023	ISLAM KHAN VS SUDHANSU KUMAR DAS	PRADEEP KUMAR MISHRA VS	// 0 //
188	MACA/0001143/2023	LATA SETHI VS SHANKARIYA PRATAPBHAI	KALPATARUPANIGRAHI VS	// 0 //
189	MACA/0001144/2023	PABITRA SETHI VS SHANKARIYA PRATAPBHAI	KALPATARU PANIGRAHI VS	// 0 //
190	MACA/0001145/2023	LEGAL MANAGER, SHRIRAM GENERAL INSURANCE COMPANY LTD. VS NILESH KUMAR PANDA	COMPANY VS	// 0 //
191	MACA/0001146/2023	LEGAL MANAGER, SHRIRAM GENERAL INSURANCE COMPANY LTD. VS AJIT KUMAR SAHU	TRIPATI VS	// 0 //
192	MACA/0001147/2023	LEGAL MANAGER, SREERAM GENERAL INSURANCE COMPANY LTD. VS JASMIN BANEETA SAHOO	ADAMLI KHAN VS	// 0 //
193	MACA/0001148/2023	RABINDRA PRADHAN	DEBASISH PATNAIK	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
194	MACA/0001149/2023	SARAT KUMAR MALLICK AJAYKUMAR SAHANI	DEBASISH PATNAIK	//
		VS	VS	0
195	MATA/0000405/2023	BIKARAM CHOUDHURY ANURAG SUREN	SUSHANTA HARICHANDAN	//
		VS	VS	0
196	MATA/0000406/2023	POONAM TIRKEY ARABINDA PATTNAIK	BIBHU PRASAD MOHANTY	//
		VS	VS	0
197	RPFAM/0000402/2023	RASHMI PATTNAIK SATYARANJAN SAHU	SURENDRA KUMAR BISWAL	//
		VS	VS	0
198	RSA/0000494/2023	LIPIKARANI SAHU SAILENDRA DAS@DHURBA DAS	BANSHIDHAR BAUG	//
		VS	VS	0
199	RSA/0000495/2023	BIDYADHAR BEHERA LABANGA PATRA	SUBHRANSU THAKUR	//
		VS	VS	0
200	RSA/0000496/2023	KUMUDINI SAHU BISHNU PRASAD AGRAWAL	SUMITRA MOHANTY	//
		VS	VS	0
201	RSA/0000497/2023	PADMAKISHOR THAKUR INDUREKHA SWAIN	SAROJ KUMAR DAS	//
		VS	VS	0
202	RSA/0000498/2023	CEO, TPCODL MAMIDI PADMAVATI @ M. PADMABATI	RABINDRA KUMAR SAHOO	//
		VS	VS	0
203	RVWPET/0000448/2023	RADA RAGA RAO DR. SHREEYAM MOHAPATRA	PRATIK DASH	//
		VS	VS	0
204	TRP(C)/0000402/2023	STATE OF ODISHA JYOTSNA SUHULA	PRAVAT KUMAR NAYAK	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
205	TRPCRL/0000111/2023	SRIKANTA KUMAR BISHI SHAKTI PRASAD THATI VS SWARNA MUDRA SAMAL	TRILOCHAN NANDA VS	// //0 J.M.F.C.(II),BHUBANESWAR(Khordha) CMC/0000557/2023
206	TRPCRL/0000112/2023	SHAKTI PRASAD THATI VS SWARNA MUDRA SAMAL	TRILOCHAN NANDA VS	//0 JUDGE FAMILY COURT-II,BHUBANESWAR(Khordha) Crp/0000207/2023
207	TRPCRL/0000113/2023	VIKASH DHANCHOLIA VS STATE OF ODISHA	SUSANTA SEKHAR MOHAPATRA VS	//0 ()
208	WA/0002864/2023	STATE OF ODISHA VS DURYADHAN SAHU	DHANANJAYA MUND, A.G.A. VS	// ()
209	WA/0002865/2023	MEMBER, BOARD OF REVENUE,CUTTACK VS BISHNU CHARAN PRUSTY	DEBENDRA KUMAR MOHANTY,A.S.C VS	// ()
210	WA/0002866/2023	SANATANA BEHERA VS DISTRICT PROJECT COORDINATOR, SAMAGRA SIKSHYA, PURI	GOPINATH MISHHRA VS	// ()
211	WA/0002867/2023	STATE OF ODISHA VS BHUMISUTA PADHAN	MANOJA KUMAR KHUNTIA, A.G.A. VS	// ()
212	WA/0002868/2023	CHAIRMAN I/C, ODISHA PUBLIC SERVICE COMMISSION, VS KARTIK SENAPATI	BHUPENDRA TRIPATHY VS	// ()
213	WP(C)/0038421/2023	SHASHI KANTA PANDA VS STATE OF ODISHA	SARITA PANDA VS	// ()
214	WP(C)/0038422/2023	SANTOSH KUMAR SAMUDRA VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// ()
215	WP(C)/0038423/2023	MANORANJAN SAHU VS STATE OF ODISHA	GYANARANJAN SETHI VS	// ()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
216	WP(C)/0038424/2023	SABITA SWAIN VS STATE OF ODISHA	SUSANTA KUMAR SAHU VS	// 0 //
217	WP(C)/0038425/2023	SARALA BEHERA VS STATE OF ODISHA	NAGEN KUMAR BARIK VS	// 0 //
218	WP(C)/0038426/2023	USHA PROJECTS INDIA PVT. LTD., BBSR VS CANARA BANK, BBSR	ANUPAM RATH VS	// 0 //
219	WP(C)/0038427/2023	SAROJ KUMAR RATH VS STATE OF ODISHA	MANAS PATI VS	// 0 //
220	WP(C)/0038428/2023	SOMANATH MISHRA VS STATE OF ODISHA	MANAS PATI VS	// 0 //
221	WP(C)/0038429/2023	KRUSHNA CHANDRA ROUL VS STATE OF ODISHA	SANJIB RAY VS	// 0 //
222	WP(C)/0038430/2023	M/S. SRI DHANYA LAKSHMI MODERN RICE MILL VS STATE OF ODISHA	T. NARAYAN MURTY VS	// 0 //
223	WP(C)/0038431/2023	STATE OF ODISHA VS KAMINI KANTA PATTANAIK	HARMOHAN DHAL,A.G.A VS	// 0 //
224	WP(C)/0038432/2023	SIBANANDA SAHA VS THE CUTTACK MUNICIPAL CORP., CUTTACK	BIBEKANANDA BHUYAN VS	// 0 //
225	WP(C)/0038433/2023	PRAKASH CHANDRA BEHERA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	// 0 //
226	WP(C)/0038434/2023	DR. SAHADEV NAIK VS STATE OF ODISHA	DR. PURUSOTTAM CHULI VS	// 0 //
227	WP(C)/0038435/2023	ROSHAN PATNAIK	SUJATA JENA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
228	WP(C)/0038436/2023	SHALINI MOHANTY ASHOK KUMAR BISWAL	DURGESH NARAYAN RATH	//
		VS	VS	0
229	WP(C)/0038437/2023	STATE OF ODISHA NILAMANI PUROHIT	DURGESH NARAYAN RATH	//
		VS	VS	0
230	WP(C)/0038438/2023	STATE OF ODISHA SIBA SANKAR PRADHAN	DURGESH NARAYAN RATH	//
		VS	VS	0
231	WP(C)/0038439/2023	STATE OF ODISHA AKSHAYA KUMAR PRADHAN	DURGESH NARAYAN RATH	//
		VS	VS	0
232	WP(C)/0038440/2023	STATE OF ODISHA KABIRAJA GOUDA	DURGESH NARAYAN RATH	//
		VS	VS	0
233	WP(C)/0038441/2023	STATE OF ODISHA HRUDAYANANDA PRADHAN	DURGESH NARAYAN RATH	//
		VS	VS	0
234	WP(C)/0038442/2023	STATE OF ODISHA UMA PRASAD ACHARYA	DURGESH NARAYAN RATH	//
		VS	VS	0
235	WP(C)/0038443/2023	STATE OF ODISHA BRAJA CHARAN PRADHAN	DURGESH NARAYAN RATH	//
		VS	VS	0
236	WP(C)/0038444/2023	STATE OF ODISHA PURNA CHANDRA JENA	DURGESH NARAYAN RATH	//
		VS	VS	0
237	WP(C)/0038445/2023	STATE OF ODISHA M/S V S AGROTECH, CUTTACK	SUMIT KUMAR MOHANTY	//
		VS	VS	0
238	WP(C)/0038446/2023	UNION BANK OF INDIA, BBSR KESHAB KUMAR GANDHI	ANIMA KUMARI DEI	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
239	WP(C)/0038447/2023	STATE OF ODISHA ANTARAM @ ANANTARAM RAJPUT VS	JYOTI RANJAN DEO VS	// // ()
240	WP(C)/0038448/2023	STATE OF ODISHA M/S ARRDY ENGINEERING INNOVATION PVT. LTD., VS	KANDARU ARMY VS	// // ()
241	WP(C)/0038449/2023	THE COMMNR. OF COMMERCIAL TAXES AND GST, CUTTACK CHATRUBHUJA PRADHAN VS	DIPTI DHALL VS	// // ()
242	WP(C)/0038450/2023	STATE OF ODISHA ANANDA CHANDRA DAS VS	KRISHNA CHANDRA SAHU VS	// // ()
243	WP(C)/0038451/2023	STATE OF ODISHA DR. BARADA PRASANNA SAMAL VS	AVIJIT MISHRA VS	// // ()
244	WP(C)/0038452/2023	STATE OF ODISHA JITAMITRA PRASAD SING DEO VS	BIBHUTI BHUSAN MISHRA VS	// // ()
245	WP(C)/0038453/2023	STATE OF ODISHA RABINDRA KHUNTIA VS	PRAVASH CHANDRA JENA VS	// // ()
246	WP(C)/0038454/2023	STATE OF ODISHA ANJANA SAHOO VS	ANAM CHARAN PANDA VS	// // ()
247	WP(C)/0038455/2023	STATE OF ODISHA ADIKANDA PALAI VS	PRASHANTA KUMAR DAS VS	// // ()
248	WP(C)/0038456/2023	STATE OF ODISHA NIHAR RANJAN BHOI VS	ANAM CHARAN PANDA VS	// // ()
249	WP(C)/0038457/2023	STATE OF ODISHA BASANT KUMAR SRICHANDAN VS	PRAVASH CHANDRA JENA VS	// // ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
250	WP(C)/0038458/2023	MINALATA BEHERA VS STATE OF ODISHA	ANAM CHARAN PANDA VS	// 0 //
251	WP(C)/0038459/2023	RABINDRA KUMAR BEHERA VS MANAGEMENT OF NALCO LTD., BBSR	PRAVAT KUMAR NAYAK VS	// 0 //
252	WP(C)/0038460/2023	RAJENDRA PRASAD NANDA VS STATE OF ODISHA	ANAM CHARAN PANDA VS	// 0 //
253	WP(C)/0038461/2023	RASA @ RASANANDA BHOI VS STATE OF ODISHA	PRAVAT KUMAR NAYAK VS	// 0 //
254	WP(C)/0038462/2023	M/S. THE MOTHER DIAGNOSTIC, CUTTACK VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //
255	WP(C)/0038463/2023	VIJAY KRISHNA POULTRY PVT. LTD. BBSR VS STATE OF ODISHA	ANAM CHARAN PANDA VS	// 0 //
256	WP(C)/0038464/2023	PURENDRA BEHERA VS STATE OF ODISHA	MRUTYUNJAY PAGAL VS	// 0 //
257	WP(C)/0038465/2023	ASHOK KUMAR MOHAPATRA VS STATE OF ODISHA	ANUP UDAYA SENAPATI VS	// 0 //
258	WP(C)/0038466/2023	PRIYAMBADA BARIK VS STATE OF ODISHA	ANAM CHARAN PANDA VS	// 0 //
259	WP(C)/0038467/2023	SURESH KUMAR BARIK VS STATE OF ODISHA	ATUL KUMAR MOHANTY VS	// 0 //
260	WP(C)/0038468/2023	M/S R.S.INFRASTRUCTURE, NUAPADA VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //
261	WP(C)/0038469/2023	BIPIN BIHARI BEHERA	ANAM CHARAN PANDA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
262	WP(C)/0038470/2023	TRILOCHAN BISWAL	ATUL KUMAR MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
263	WP(C)/0038471/2023	KIRAN PRAVA PARIDA	ANAM CHARAN PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
264	WP(C)/0038472/2023	LALU MIRDHA	AMIT PRASAD BOSE	//
		VS	VS	0
		STATE OF ODISHA		//
265	WP(C)/0038473/2023	SATYA NARAYAN PRUSTY	ATUL KUMAR MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
266	WP(C)/0038474/2023	SURYOKANT DASHARAY	ALOK KUMAR PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
267	WP(C)/0038475/2023	U. RAGHUNATH PATRA	ATUL KUMAR MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
268	WP(C)/0038476/2023	ESSAR ENTERPRISES, ROURKELA	CHITRASEN PARIDA	//
		VS	VS	0
		CENTRAL BOARD OF DIRECT TAXES, DELHI		//
269	WP(C)/0038477/2023	ABDUL MAJID @ ABDUL MAZEED	ATUL KUMAR MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
270	WP(C)/0038478/2023	RASHMIREKHA MOHANTA	TANMAY MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
271	WP(C)/0038479/2023	SHRADHAKAR MOHANTY	BHABANI SANKAR TRIPATHY (1)	//
		VS	VS	0
		STATE OF ODISHA		//
272	WP(C)/0038480/2023	BHAGIRATHI BEHERA	RAMA KRISHNA BISOI	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
273	WP(C)/0038481/2023	STATE OF ODISHA LAXMIDHAR BAG VS CLAIMS COMMISSION, BBSR	AMIYA KUMAR BEHERA VS	// // 0 //
274	WP(C)/0038482/2023	ANTARYAMI SAHU VS STATE OF ODISHA	RAMA KRISHNA BISOI VS	// 0 //
275	WP(C)/0038483/2023	SUBRAT PATEL VS CLAIMS COMMISSION, BBSR	AMIYA KUMAR BEHERA VS	// 0 //
276	WP(C)/0038484/2023	SURYAKANTI MANIA VS STATE OF ODISHA	ARUPANANDA GOSWAMY VS	// 0 //
277	WP(C)/0038485/2023	BHOJARAJ SINGH VS CLAIMS COMMISSION, BBSR	AMIYA KUMAR BEHERA VS	// 0 //
278	WP(C)/0038486/2023	SATYABHAMA NAG VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
279	WP(C)/0038487/2023	PARBATI MAHANTA VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
280	WP(C)/0038488/2023	SULOCHANA MALLICK VS STATE OF ODISHA	ARUPANANDA GOSWAMY VS	// 0 //
281	WP(C)/0038489/2023	GAJENDRA PRASAD PALAI VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
282	WP(C)/0038490/2023	LOCHONI BHOI VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //
283	WP(C)/0038491/2023	BALUNKI BARIK VS STATE OF ODISHA	ARUPANANDA GOSWAMY VS	// 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
284	WP(C)/0038492/2023	ABANI KUMAR BISWAL VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //
285	WP(C)/0038493/2023	PRADOSH KUMAR GHADEI VS R.T.O., CUTTACK	ASHOK KUMAR ROUT VS	// 0 //
286	WP(C)/0038494/2023	ANUP KUMAR PANDA VS THE GENERAL MANAGER (I/C), INDIAN OIL CORP. LTD., KOLKATA	SOUMYA MISHRA VS	// 0 //
287	WP(C)/0038495/2023	BHISMA BEHERA VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //
288	WP(C)/0038496/2023	BHAKTA RANJAN DUTTA VS STATE OF ODISHA	HIMANSHU SEKHAR PANDA VS	// 0 //
289	WP(C)/0038497/2023	JAHANGIR ALI KHAN VS CHIEF COMMNR. CUSTOMS, GST AND CENTRAL EXCISE, BBSR	SANGRAM KESHARI BURMA VS	// 0 //
290	WP(C)/0038498/2023	PRAFULLA CHANDRA KHUNTIA VS STATE OF ODISHA	HIMANSHU SEKHAR PANDA VS	// 0 //
291	WP(C)/0038499/2023	CHITRASEN SETHY VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
292	WP(C)/0038500/2023	LABA BUDA VS MCL, SAMBALPUR	AVIJIT PATNAIK VS	// 0 //
293	WP(C)/0038501/2023	BHABANI SANKAR DAS VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// 0 //
294	WP(C)/0038502/2023	UMAKANTA BEHERA VS STATE OF ODISHA	HIMANSHU SEKHAR DEO VS	// 0 //
295	WP(C)/0038503/2023	M/S. N.K. MEDIA VENTURES PVT. LTD., KHORDA	ITISHREE TRIPATHY	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
296	WP(C)/0038504/2023	STATE TAX OFFICER COMMERCIAL TAX AND GST CIRCLE, BBSR-III DR. DEBIDUTTA DASH	NIHAL RATH	//
		VS	VS	0
297	WP(C)/0038505/2023	STATE OF ODISHA SUGYANI BEHERA	BIJAY KUMAR BEHERA	//
		VS	VS	0
298	WP(C)/0038506/2023	STATE OF ODISHA NEHERU BEHERA	SANJIB MOHANTY	//
		VS	VS	0
299	WP(C)/0038507/2023	STATE OF ODISHA RABI SINGH	PRADEEP KUMAR DAS (1)	//
		VS	VS	0
300	WP(C)/0038508/2023	THE MANAGEMENT OF M/S. UTKAL GRAMEEN BANK, JHARSUGUDA SANJAY PARIDA	MANAS KUMAR SWAIN	//
		VS	VS	0
301	WP(C)/0038509/2023	UNION OF INDIA BARUNEI INSTITUTE OF NURSING ALLIED SCIENCE	BIRAJA PRASANNA DAS	//
		VS	VS	0
302	WP(C)/0038510/2023	STATE OF ODISHA M/S. TARENI AGRO FOODS, DHENKANAL	JAYDEEP PAL	//
		VS	VS	0
303	WP(C)/0038511/2023	STATE OF ODISHA EKAMRA SCHOOL OF NURSING, ANGUL	BIRAJA PRASANNA DAS	//
		VS	VS	0
304	WP(C)/0038512/2023	STATE OF ODISHA BISWAJIT SAHOO	SITANSU MOHAN SINGH	//
		VS	VS	0
305	WP(C)/0038513/2023	STATE OF ODISHA PABITRA MOHAN KHANDAYATRAY	SITANSU MOHAN SINGH	//
		VS	VS	0
306	WP(C)/0038514/2023	STATE OF ODISHA JIGYANSHU MOHANTY	SITANSU MOHAN SINGH	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
307	WP(C)/0038515/2023	STATE OF ODISHA PRABIR PALEI VS	SARADA PRASAD DASH VS	// // ()
308	WP(C)/0038516/2023	STATE OF ODISHA JINDAL STEEL AND POWER LTD., ANGUL VS	LALIT KUMAR MAHARANA VS	// // ()
309	WP(C)/0038517/2023	STATE OF ODISHA M/S RAJIB KUMAR AICH, BALASORE VS	BHABANI PRASAD MOHANTY VS	// // ()
310	WP(C)/0038518/2023	THE COMMISSIONER OF CT AND GST, CUTTACK SUJIT KUMAR ROUT VS	SABYASACHI MISHRA VS	// // ()
311	WP(C)/0038519/2023	CHAIRMAN, REGIONAL TRANSPORT AUTHORITY, KORAPUT M/S PURNA CHANDRA DAS, BALASORE VS	BHABANI PRASAD MOHANTY VS	// // ()
312	WP(C)/0038520/2023	THE COMMISSIONER OF CT AND GST, CUTTACK JISHU NAIK VS	SAUBHAGYA KUMAR SAMAL VS	// // ()
313	WP(C)/0038521/2023	STATE OF ODISHA PARIMITA MISHRA VS	DIGAMBARA MISHRA VS	// // ()
314	WP(C)/0038522/2023	STATE OF ODISHA MINATI DEVI VS	SAMEER KUMAR DAS VS	// // ()
315	WP(C)/0038523/2023	STATE OF ODISHA M/S. KASHVI INTERNATIONAL PVT. LTD., BBSR VS	TANMAY MISHRA VS	// // ()
316	WP(C)/0038524/2023	THE UNION OF INDIA BHAGYADHAR DAS VS	PRASANNA KUMAR MISHRA VS	// // ()
317	WP(C)/0038525/2023	STATE OF ODISHA RASHMI REKHA ROUT VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// // ()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
318	WP(C)/0038526/2023	GOURA CHANDRA BISWAL VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
319	WP(C)/0038527/2023	DURGA PRASAD TUDU VS STATE OF ODISHA	SUBHASREE MOHANTY VS	// 0 //
320	WP(C)/0038528/2023	BASANTI SARANGI @ KARA VS STATE OF ODISHA	AJAYA KUMAR JENA VS	// 0 //
321	WP(C)/0038529/2023	BASUDEV RAUT VS ADDL. CHIEF SECY., WATER RESOURCES DEPT., BBSR	RABINDRA KUMAR PATNAIK VS	// 0 //
322	WP(C)/0038530/2023	NARMADA NAIK VS STATE OF ODISHA	RAJENDRA KUMAR PRADHAN VS	// 0 //
323	WP(C)/0038531/2023	SRIDHAR PANDA VS STATE OF ODISHA	SUBASH CHANDRA ACHARYA VS	// 0 //
324	WP(C)/0038532/2023	PRAKASH RAO ACHARY VS STATE OF ODISHA	PRAVASH CHANDRA MAHAPATRA VS	// 0 //
325	WP(C)/0038533/2023	PRASANTA KUMAR SAMANTARAY VS THE TAHASILDAR, KUJANGA	BIJOY DASMOHAPATRA VS	// 0 //
326	WP(C)/0038534/2023	INDIRA GANDHI INSTITUTE OF TECHNOLOGY, DHENKANAL VS CENTRAL BOARD OF DIRECT TAXES, NEW DELHI	HEMANKUMAR PARIDA VS	// 0 //
327	WP(C)/0038535/2023	DILIP KUMAR BEHERA VS STATE OF ODISHA	AGASTI KANUNGO VS	// 0 //
328	WP(C)/0038536/2023	RATIKANTA MOHANTY VS UNION OF INDIA	MANOJ KUMAR MOHANTY VS	// 0 //
329	WP(C)/0038537/2023	VYJAINTO KUMAR RAY	DR. JITENDRA KUMAR LENKA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
330	WP(C)/0038538/2023	KANHU CHARAN ROUT	GOPINATH SETHI	//
		VS	VS	0
		STATE OF ODISHA		//
331	WP(C)/0038539/2023	SRINIBAS GOUDA	DR. SUJATA DASH	//
		VS	VS	0
		STATE OF ODISHA		//
332	WP(C)/0038540/2023	ODISHA GRAMYA BANK, BALUGAON BRANCH	AUROVINDA MOHANTY	//
		VS	VS	0
		THE PRINCIPAL SECY., FISHERIES AND ANIMAL HUSBANDRY DEVELOPMENT DEPT., BBSR		//
333	WP(C)/0038541/2023	DAMA @ LAXMIDHAR BARIK	ASHOK KUMAR MOHAPATRA 1	//
		VS	VS	0
		STATE OF ODISHA		//
334	WP(C)/0038542/2023	BIJAYALAXMI PARIDA	PREMANANDA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
335	WP(C)/0038543/2023	CHANDRA SEKHAR MOHANTY	SUBASH CH PANI	//
		VS	VS	0
		STATE OF ODISHA		//
336	WP(C)/0038544/2023	SHISHIR KUMAR MISHRA	PREMANANDA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
337	WP(C)/0038545/2023	RAJALAXMI JANI	KUNAL KUMAR SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
338	WP(C)/0038546/2023	PRAVAT CHANDRA RATH	DHANESWAR BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
339	WP(C)/0038547/2023	SAUKAT KHAN	SUBASH CH PANI	//
		VS	VS	0
		STATE OF ODISHA		//
340	WP(C)/0038548/2023	URMILA MEHER	DHANESWAR BEHERA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
341	WP(C)/0038549/2023	STATE OF ODISHA PURNA CHANDRA BEHERA VS	SUBASH CH PANI VS	// // ()
342	WP(C)/0038550/2023	STATE OF ODISHA KSHIRODA KUMARI SAHOO VS	PREMANANDA MOHANTY VS	// // ()
343	WP(C)/0038551/2023	STATE OF ODISHA AJIT KUMAR NAIK VS	KUNAL KUMAR SWAIN VS	// // ()
344	WP(C)/0038552/2023	STATE OF ODISHA PRIYABRAT SAHOO VS	SUBASH CH PANI VS	// // ()
345	WP(C)/0038553/2023	UNION OF INDIA PRANA KRUSHNA MOHANTA VS	SUBASH CH PANI VS	// // ()
346	WP(C)/0038554/2023	STATE OF ODISHA PRAKASH BHOI VS	SUBASH CH PANI VS	// // ()
347	WP(C)/0038555/2023	UNION OF INDIA BIJAYA KUMAR BEHERA VS	M.PRATAP @ PRATAP KUMAR MOHAPATRA VS	// // ()
348	WP(C)/0038556/2023	STATE OF ODISHA JAHIR HUSSAIN KHAN VS	SUKANTA KUMAR NAYAK VS	// // ()
349	WP(C)/0038557/2023	STATE OF ODISHA DEEPAK KUMAR DAS VS	UPASANA BAL VS	// // ()
350	WP(C)/0038558/2023	THE ADDL, CT AND GST OFFICER, MAYURBHANJ SRIDHARA NAIK VS	LAXMIKANTA MOHANTY VS	// // ()
351	WP(C)/0038559/2023	STATE OF ODISHA BHARATI GOCHHAYAT VS STATE BANK OF INDIA, BBSR	JITENDRA KUMAR MISHRA (2) VS	// // ()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
352	WP(C)/0038560/2023	PRAMOD KUMAR SAHOO VS THE CT AND GST OFFICER, CUTTACK	UPASANA BAL VS	// 0 //
353	WP(C)/0038561/2023	PRADIP KUMAR CHAKRA VS STATE OF ODISHA	BHABANI SANKAR TRIPATHY (1) VS	// 0 //
354	WP(C)/0038562/2023	ADITYA KUMAR MALLICK VS STATE OF ODISHA	RABI NARAYAN BEHERA VS	// 0 //
355	WP(C)/0038563/2023	SATYANARAYAN GAJO VS STATE OF ODISHA	JIBARDHAN MENDALI VS	// 0 //
356	WP(C)/0038564/2023	SUBASISH SWAIN VS THE CT AND GST OFFICER, CUTTACK	BIJAY PANDA VS	// 0 //
357	WP(C)/0038565/2023	LOVABATI SWAIN VS STATE OF ODISHA	RABI NARAYAN BEHERA VS	// 0 //
358	WP(C)/0038566/2023	ABDUL ABID KHAN @ ABID KHAN VS STATE OF ODISHA	ABINASH NAYAK VS	// 0 //
359	WP(C)/0038567/2023	HRUDANANDA PRADHAN VS STATE OF ODISHA	ARABINDA TRIPATHY VS	// 0 //
360	WP(C)/0038568/2023	JANAKI BALLAV MOHANTY VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //
361	WP(C)/0038569/2023	SAJID KHAN VS STATE OF ODISHA	ABINASH NAYAK VS	// 0 //
362	WP(C)/0038570/2023	SUSHREE SANGITA KHOSLA VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //
363	WP(C)/0038571/2023	SURESH CHANDRA NAYAK	ARABINDA TRIPATHY	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
364	WP(C)/0038572/2023	KAPILESWAR RANA	ARABINDA TRIPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
365	WP(C)/0038573/2023	KESHABA NANDA BHOI	ARABINDA TRIPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
366	WP(C)/0038574/2023	M/S. URMINARAYAN INFRA TECH PVT LTD.	KSHIROD KUMAR SAHOO	//
		VS	VS	0
		COMMISSIONER OF COMMERCIAL TAXES AND GST		//
367	WP(C)/0038575/2023	APARNA SAHU	SUJATA JENA	//
		VS	VS	0
		STATE OF ODISHA		//
368	WP(C)/0038576/2023	KAMBHU BHUSAN DISIRI	ARABINDA TRIPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
369	WP(C)/0038577/2023	INDRAMANI DAS	BANSHIDHAR SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
370	WP(C)/0038578/2023	G. SURESH REDDY	ASISH KUMAR RAY	//
		VS	VS	0
		STATE OF ODISHA		//
371	WP(C)/0038579/2023	DHARAMPAL SETH	DHANESWAR BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
372	WP(C)/0038580/2023	TRINATH NAYAK	DHANESWAR BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
373	WP(C)/0038581/2023	BISWARANJAN SWAIN	SARAT CHANDRA MEKAP	//
		VS	VS	0
		STATE OF ODISHA		//
374	WP(C)/0038582/2023	ARJUN CHARAN RAY	DHANESWAR BEHERA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
375	WP(C)/0038583/2023	STATE OF ODISHA SARAT CHANDRA NAYAK VS	DHANESWAR BEHERA VS	// // ()
376	WP(C)/0038584/2023	STATE OF ODISHA UNION OF INDIA, NEW DELHI VS	BISWAJIT MAHARANA VS	// // ()
377	WP(C)/0038585/2023	TAPAN KUMAR NAYAK UNION OF INDIA VS	JATESWAR NAYAK,C.G.C VS	// // ()
378	WP(C)/0038586/2023	ARJUN BEHERA DR. SUKANYA PRADHAN VS	BHABANI SHANKAR RAYAGURU VS	// // ()
379	WP(C)/0038587/2023	STATE OF ODISHA APARNA NATH VS	ARUN KUMAR PATRA VS	// // ()
380	WP(C)/0038588/2023	STATE OF ODISHA BIMAL KANTA TRIPATHY VS	DURGA PRASAD PATTANAİK VS	// // ()
381	WP(C)/0038589/2023	R.T.O., KENDRAPARA PRADYUMNA KUMAR JENA VS	SUBHADUTTA ROURTRAY VS	// // ()
382	WP(C)/0038590/2023	UNION OF INDIA SITAKANTA MOHANTY VS	ASHOK KUMAR BEHERA VS	// // ()
383	WP(C)/0038591/2023	COMMN. CUM SECY. OF SCHOOL AND MASS EDU. DEPT., BBSR DIPTI RANJAN PATNAİK VS	SARADA PRASANNA SARANGI VS	// // ()
384	WP(C)/0038592/2023	STATE OF ODISHA SHASHI BHUSAN PATI VS	RAMESH KUMAR SAHU VS	// // ()
385	WP(C)/0038593/2023	STATE OF ODISHA DINABANDHU MISHRA VS UNION OF INDIA	ASHIS KUMAR MISHRA VS	// // () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
386	WP(C)/0038594/2023	BHASKAR SAHU VS COLLECTOR, KENDRAPARA	SUBHENDU KAR VS	// 0 //
387	WP(C)/0038595/2023	PRAKASH CHANDRA TRIPATHY VS STATE OF ODISHA	SAMBEET PATTANAYAK VS	// 0 //
388	WP(C)/0038596/2023	NIRMALA JENA VS STATE OF ODISHA	LALITENDU BHUYAN VS	// 0 //
389	WP(C)/0038597/2023	CHANCHALA ROUT VS STATE OF ODISHA	LALITENDU BHUYAN VS	// 0 //
390	WP(C)/0038598/2023	M/S. NILAMADHABA ENTERPRISES, KEONJHAR VS STATE TAX OFFICER, CT AND GST CIRCLE, KEONJHAR	PRAKASH KUMAR JENA VS	// 0 //
391	WP(C)/0038599/2023	PRASANNA KUMAR BASANTIA VS STATE OF ODISHA	UMAKANT SAHOO VS	// 0 //
392	WP(C)/0038600/2023	TUNA BEHERA VS STATE OF ODISHA	ASHIT KUMAR DASH VS	// 0 //
393	WP(C)/0038601/2023	SUBENTI PRADHAN @ SEBENTRAY PRADHAN VS STATE OF ODISHA	ASHIT KUMAR DASH VS	// 0 //
394	WP(C)/0038602/2023	PREMALATA PANDA VS STATE OF ODISHA	DEBENDRA KUMAR SAHOO 1 VS	// 0 //
395	WP(C)/0038603/2023	ANIL KUMAR MOHAPATRA VS STATE OF ODISHA	RAMDAS ACHARY VS	// 0 //
396	WP(C)/0038604/2023	MD. AZAD VS STATE OF ODISHA	PARTHA SARATHI DAS VS	// 0 //
397	WP(C)/0038605/2023	M/S B.RAUTRAY, KHURDA	SOMANATH MISHRA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		DY . DIRECTOR (REVENUE), ESIC, BBSR		//
398	WP(C)/0038606/2023	RELAX PHARMA, CUTTACK	SANTOSH KUMAR MISHRA	//
		VS	VS	0
		THE COMMNR. OF CT AND GST, ODISHA, CUTTACK		//
399	WP(C)/0038607/2023	SHREE GOPAL JEW THAKUR, BHADRAK	TUSAR KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
400	WP(C)/0038608/2023	RELAX PHARMA, CUTTACK	SANTOSH KUMAR MISHRA	//
		VS	VS	0
		THE COMMNR. OF CT AND GST, CUTTACK		//
401	WP(C)/0038609/2023	CHANDRASEKHARA DASH	CHITTARANJAN PATNAIK	//
		VS	VS	0
		STATE OF ODISHA		//
402	WP(C)/0038610/2023	RURAL DEVELOPMENT ACTION CELL, MAYURBHANSURAV TIBREWAL		//
		VS	VS	0
		UNION OF INDIA		//
403	WP(C)/0038611/2023	SHASHIKANTA KHANDEI	DIPTI RANJAN MOHAPATRA	//
		VS	VS	0
		UNION OF INDIA		//
404	WP(C)/0038612/2023	MAA BHABANI MEDICINE STORE, BBSR	MIHIR SAHOO	//
		VS	VS	0
		ICICI BANK LTD., GUJURAT		//
405	WP(C)/0038613/2023	ANANYA DASH	DHIRENDRA KUMAR MOHAPATRA	//
		VS	VS	0
		TATA POWER NORTHERN ODISHA DISTRIBUTION LTD		//
406	WP(C)/0038614/2023	NIMAIN CHARAN SWAIN	SUDHANSU KUMAR DAS	//
		VS	VS	0
		JOINT COMMISSIONER OF STATE TAX (APPEAL), TERRITORIAL RANGE, SAMBALPUR		//
407	WP(C)/0038615/2023	UPASANA RATH @ AADYA UPASANA	DAYANIDHI MISHRA	//
		VS	VS	0
		UNION OF INDIA		//
408	WPCRL/0000152/2023	SABYA SACHI PANDA @ SUNIL @ SARAT	AVIJIT PATNAIK	//0
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
409	ABLAPL/0013827/2023	STATE OF ODISHA SANJUKTA DAS VS	ASIT KUMAR OTTA VS	// MURUDA /391 /2023 ()
410	ABLAPL/0013828/2023	STATE OF ODISHA SANANDA BISI @ BISHI VS	DURLLABHA RANJAN MISHRA VS	// BOUDH /401 /2023 ()
411	ABLAPL/0013829/2023	STATE OF ODISHA BINU @ BINOD PATTNAYAK VS	PRIYA RANJAN SINGH VS	// JODA /324 /2023 ()
412	ABLAPL/0013830/2023	STATE OF ODISHA GOKULA BARIK VS	ARIJEET MISHRA VS	// NIHALPRASAD /233 /2023 ()
413	ABLAPL/0013831/2023	STATE OF ODISHA ASHARAM DANDASENA VS	BIJAYA KUMAR BEHERA 1 VS	// DHARMABANDHA PS /77 /2023 ()
414	ABLAPL/0013832/2023	STATE OF ODISHA SARITANJALI SUARA VS	LAMBODOR ACHARI VS	// TARASINGI /379 /2023 ()
415	ABLAPL/0013833/2023	STATE OF ODISHA PURNA CHANDRA KHETI VS	AMLAN SHAKTI PAUL VS	// ATHAMALLIK /224 /2021 ()
416	ABLAPL/0013834/2023	STATE OF ODISHA ASESHA KUMAR NAYAK VS	MANOJ KUMAR PANDA VS	// DHENKANAL TOWN /847 /2023 ()
417	ABLAPL/0013835/2023	STATE OF ODISHA RABINDRANATH SAHOO VS	CHITTA RANJAN SWAIN VS	// ANGUL TOWN /551 /2023 ()
418	ABLAPL/0013836/2023	STATE OF ODISHA HEMANTA MALLIK VS	DEEPAK KU SAHOO VS	// NIKIRAI /80 /2023 ()
419	ABLAPL/0013837/2023	STATE OF ODISHA MURALIDHAR SWAIN VS	SIBA PRASAD SAHOO VS	// BARANGA /12 /2023 ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
420	ABLAPL/0013838/2023	MURALIDHAR SWAIN VS STATE OF ODISHA	SIBA PRASAD SAHOO VS	BARANGA /17 /2023 () //
421	ABLAPL/0013839/2023	MURALIDHAR SWAIN VS STATE OF ODISHA	SIBA PRASAD SAHOO VS	BARANGA /14 /2023 () //
422	ABLAPL/0013840/2023	NRUSINGHA CHARAN BARIK @ NRUSINH CHARAN VS STATE OF ODISHA	BARIK V TRIPATHY VS	NIHALPRASAD /234 /2023 () //
423	ABLAPL/0013841/2023	ANURAG PATTANAYAK VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	JODA /325 /2023 () //
424	ABLAPL/0013842/2023	MAYADHAR SAHOO VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	/ /0 ADDL.SESSION JUDGE CUM SPL.JUDGE, KAMAKHYANAGAR(Dhenkanal) Spl/0000160/2016
425	ABLAPL/0013843/2023	DEBASISH NAYAK VS STATE OF ODISHA	SATYAJIT MOHAPATRA VS	/ /0 () //
426	ABLAPL/0013844/2023	UMESH KULDEEP VS STATE OF ODISHA	ARIJEET MISHRA VS	JEYPORE TOWN /320 /2023 () //
427	ABLAPL/0013845/2023	DILLIP KUMAR GUPTA VS STATE OF ODISHA	PRASANT KUMAR BARIK VS	NANDIPADA /275 /2023 () //
428	ABLAPL/0013846/2023	PADMA @ PADMA CHARAN SWAIN VS STATE OF ODISHA	SAROJ KUMAR DASH VS	TANGI (KHURDA) /744 /2023 () //
429	ABLAPL/0013847/2023	HARIHAR BEHERA VS STATE OF ODISHA	PRADIPTA BEURA VS	BEGUNIA P.S. /403 /2023 () //
430	ABLAPL/0013848/2023	SIDHANTA KAR @ SIDHARTHA KARA VS STATE OF ODISHA	UMAKANTA BARIK VS	KOTPAD /17 /2020 () //
431	ABLAPL/0013849/2023	GAJENDRA KANHAR	SURYAKANTA DWIBEDI	BALLIGUDA /260 /2021

ORISSA HIGH COURT

FILING REPORT AS ON :22/11/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
432	ABLAPL/0013850/2023	STATE OF ODISHA JADAB NIAL	SACHIDANANDA PADHEE	// barpalli /119 /2023
		VS	VS	()
433	ABLAPL/0013851/2023	STATE OF ODISHA DEBANANDA MISHRA	HARIPAD MOHANTY	// MAHILA P.S.(BBSR) /72 /2023
		VS	VS	()
434	ABLAPL/0013852/2023	STATE OF ODISHA DEEPANJAN SAMANTARAY	HARIPAD MOHANTY	// BADAGODA P.S. /645 /2023
		VS	VS	()
435	ABLAPL/0013853/2023	STATE OF ODISHA BIJAYA PRADHAN	KISHORE KUMAR MISHRA	// BALIAPANDA /177 /2023
		VS	VS	()
436	ABLAPL/0013854/2023	STATE OF ODISHA PRAMOD @ PRAMOD BEHERA	JAYANTA KUMAR KHANDAYATRAY	// KHURDA SADAR /320 /2023
		VS	VS	()
437	ABLAPL/0013855/2023	STATE OF ODISHA CHINMAY SENAPATI	SANDIPAN MISHRA	// LAXMISAGAR P.S. /228 /2015
		VS	VS	()
438	ABLAPL/0013856/2023	STATE OF ODISHA HUAN @ SIPUN DAS	JAYAKRISHNA MOHAPATRA	// BANSADA /178 /2023
		VS	VS	()
439	ABLAPL/0013857/2023	STATE OF ODISHA PRAMOD DAS	JAYAKRISHNA MOHAPATRA	// CHANDABALI /360 /2023
		VS	VS	()
440	ABLAPL/0013858/2023	STATE OF ODISHA DILLIP KU. PARIDA @ DILLIP PARIDA	PRAVASH CHANDRA JENA	// KAMARDA /35 /2023
		VS	VS	()
441	ABLAPL/0013859/2023	JHARANA PARIDA SARTHAK SUTAR	RAVI SHANKAR SAMAL	// J.M.F.C.,BHOGRAI(Baleshwar) ICC/0000039/2023
		VS	VS	()
442	ABLAPL/0013860/2023	STATE OF ODISHA EKANA PANI	PRABIR KUMAR RAY	// JAJPUR TOWN /324 /2023
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :22/11/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
443	ABLAPL/0013861/2023	STATE OF ODISHA RAMAKANT @ SAMARA BHOI VS	MANAS KUMAR CHAND VS	// / /0 ()
444	ABLAPL/0013862/2023	STATE OF ODISHA KHETRA SAHU VS	MANAS KUMAR CHAND VS	// MUDANPUR RAMPUR /251 /2023 ()
445	ABLAPL/0013863/2023	STATE OF ODISHA PARAMESWAR KANHAR VS	SK. ZAFARULLA VS	// KANTAMAL /140 /2017 ()
446	ABLAPL/0013864/2023	STATE OF ODISHA SUSMITA MOHAPATRA VS	SARAT KUMAR ACHARYA VS	// BADAGODA P.S. /615 /2023 ()
447	ABLAPL/0013865/2023	STATE OF ODISHA JYOSHNAMAYEE SINGH VS	SAMIR KUMAR BEHERA VS	// CUTTACK VIGILANCE /19 /2022 ()
448	ABLAPL/0013866/2023	STATE OF ODISHA DEEPAK KUMAR BEHERA VS	PRASANTA KUMAR NANDA VS	// BHARATPUR PS /65 /2023 ()
449	ABLAPL/0013867/2023	STATE OF ODISHA SAGAR SETHI VS	SATYA RANJAN MULIA VS	// INDUASTRIAL,NISA /230 /2023 ()
450	ABLAPL/0013868/2023	STATE OF ODISHA KUNA BEHERA @ ROUT VS	SAMARENDRA BAHADUR VS	// CHARMAL /24 /2007 ()
451	ABLAPL/0013869/2023	STATE OF ODISHA BIRENDRA KUMAR BARIK VS	RAMESH CHANDRA SWAIN VS	// / /0 ()
452	ABLAPL/0013870/2023	STATE OF ODISHA GOBAL DAYANIDHI VS	LAXMI NARAYAN PATEL VS	// PAIKMAL /249 /2023 ()
453	ABLAPL/0013871/2023	STATE OF ODISHA BISWAJIT MOHARANA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	// BALUGAON P.S. /165 /2022 () //

ORISSA HIGH COURT**FILING REPORT AS ON :22/11/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
454	ABLAPL/0013872/2023	KALIA DAS VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHALLIKOTE /820 /2023 () //
455	ABLAPL/0013873/2023	SAGAR SAHU @ SANGRAM SAHU VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	KHALLIKOTE /808 /2023 () //
456	ABLAPL/0013874/2023	RABINDRA KUMAR BEHERA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	/ /0 () //
457	ABLAPL/0013875/2023	BISWARANJAN SAHOO VS STATE OF ODISHA	DEEP KUMAR MOHANTY VS	LINGARAJ P.S. /199 /2018 () //
458	ABLAPL/0013876/2023	KARGIL @ PRASANTA PATRA VS STATE OF ODISHA	HIMANSHU SEKHAR MISHRA VS	NAYAPALLI P.S. /123 /2023 () //
459	ABLAPL/0013877/2023	SATYABRATA SAMANTARAY VS STATE OF ODISHA	SURESH CHANDRA PRADHAN VS	KENDRAPARA SADAR /825 /2023 () //
460	ABLAPL/0013878/2023	HAPU @ SUSHANTA MALLIK VS STATE OF ODISHA	HIMANSHU SEKHAR MISHRA VS	NAYAPALLI P.S. /123 /2023 () //
461	ABLAPL/0013879/2023	BAPI @ BISWAJIT BARIK VS STATE OF ODISHA	HIMANSHU SEKHAR MISHRA VS	CAPITAL P.S. /357 /2023 () //
462	ABLAPL/0013880/2023	PRIYA RANJAN MISHRA VS STATE OF ODISHA	ANIRUDHA DAS VS	RAGHUNATHPUR /304 /2023 () //
463	ABLAPL/0013881/2023	PRAVAT SWAIN @ PRABHAT KUMAR SWAIN VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	NIALI /265 /2018 () //
464	ABLAPL/0013882/2023	RILU BEHERA VS STATE OF ODISHA	AMIT KUMAR NATH VS	/ /0 () //
465	ABLAPL/0013883/2023	KABULI SAHOO	RAMESH CHANDRA MAHARANA	INFOCITY PS /372 /2023

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
466	ABLAPL/0013884/2023	SK. AAJA @ SK. GOLAM MOHAMMAD	DEEPAK GOCHHAYAT	DHAMNAGAR /225 /2023
		VS	VS	()
		STATE OF ODISHA		//
467	ABLAPL/0013885/2023	LINGARAJ SAMANTARAY	SURESH CHANDRA PRADHAN	KENDRAPARA SADAR /825 /2023
		VS	VS	()
		STATE OF ODISHA		//
468	ABLAPL/0013886/2023	FIROJ BAG @ TIROJ BAG	SIDDHARTH GOUTAM DAS	BANGOMUNDA /180 /2023
		VS	VS	()
		STATE OF ODISHA		//
469	ABLAPL/0013887/2023	VINAYA CHANDWANI @ BINAYA CHANDWANI	JYOTIRMAYA SAHOO	UMERKOTE /303 /2023
		VS	VS	()
		STATE OF ODISHA		//
470	ABLAPL/0013888/2023	BIDESHI NAIK	JYOTIRMAYA SAHOO	PURUSHOTTAMPUR /139 /2012
		VS	VS	()
		STATE OF ODISHA		//
471	ABLAPL/0013889/2023	PRIYAM MAHAPATRA	DEBA KUMAR RATH	NAYAPALLI P.S. /485 /2023
		VS	VS	()
		STATE OF ODISHA		//
472	ABLAPL/0013890/2023	DEBENDRA MOHANTY	PRADEEP KUMAR KUNDU	GOP /458 /2023
		VS	VS	()
		STATE OF ODISHA		//
473	ABLAPL/0013891/2023	KUNAL BISOI @ DEEPAK BISOI	DEBA KUMAR RATH	BHARATPUR PS /505 /2023
		VS	VS	()
		STATE OF ODISHA		//
474	ABLAPL/0013892/2023	NITISH @ NITISH KUMAR BARIK	DEBA KUMAR RATH	CHANDRASEKHARPUR /280 /2023
		VS	VS	()
		STATE OF ODISHA		//
475	ABLAPL/0013893/2023	SURYAKANT SAHOO	KRUPASINDHU SAHOO	BAIDESWAR /133 /2023
		VS	VS	()
		STATE OF ODISHA		//
476	ABLAPL/0013894/2023	SASI @ SASANKA NAYAK	SURYA NARAYAN MISHRA	PURI TOWN /289 /2023
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :22/11/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
477	ABLAPL/0013895/2023	STATE OF ODISHA MONORANJAN PRADHAN VS	KOUSIK ANANDA GURU VS	// BAIDYANATHPUR /539 /2023 ()
478	ABLAPL/0013896/2023	STATE OF ODISHA SASI @ SASANKA NAYAK VS	SURYA NARAYAN MISHRA VS	// KUMBHARAPARA /177 /2023 ()
479	ABLAPL/0013897/2023	STATE OF ODISHA JAGAN GOCHHAYAT VS	BHARAT BHUSAN ROURAY VS	// BANARAPAL /417 /2023 ()
480	ABLAPL/0013898/2023	STATE OF ODISHA RAJU KHARA @ RAJESH KHARA VS	MANORANJAN PADHY VS	// JEYPORE SADAR /211 /2020 ()
481	ABLAPL/0013899/2023	STATE OF ODISHA MD. MUNA KHAN @ MD. ALTAMOS @ MD. ALTAMUS VS	BARTHA SARATHI DAS VS	// KAPTIPADA /108 /2008 ()
482	ABLAPL/0013900/2023	STATE OF ODISHA SANKARU SAHU @ SAMARU VS	DHIRENDRA KUMAR MOHAPATRA VS	// BIJEPUR /235 /2023 ()
483	ABLAPL/0013901/2023	STATE OF ODISHA BANA BIHARI NAYAK VS	HRUDANANDA MOHAPATRA VS	// ATHGARH /213 /2023 ()
484	ABLAPL/0013902/2023	STATE OF ODISHA MUNA @ MAHENDRA BHOI VS STATE OF ODISHA	DOLAGOBINDA MOHAPATRA VS	// JAGATSINGPUR /606 /2023 () //

ORISSA HIGH COURT

MISC CASES FILED on :22/11/2023

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	13/2023 MA/209/1999	N.I.CO LTD-MP	
2	23/2023 ARBP/37/2023	RAJENDER SINGH-MP	JYOTIRMAYA PRASAD BEHERA
3	57/2023 CRLLP/74/2023	BASUMATI BEHERA-MP	RAMANI RANJAN MOHANTY
4	59/2023 CRP/42/2023	SNIGDHARANI BARIK-MP	SATYABADI MANTRY
5	82/2023 WPC(OA)/1026/2014	SURU MOHAN RAO-MP	
6	97/2023 TRPCRL/111/2023	SHAKTI PRASAD THATI-MP	TRILOCHAN NANDA
7	98/2023 TRPCRL/112/2023	SHAKTI PRASAD THATI-MP	TRILOCHAN NANDA
8	99/2023 TRPCRL/113/2023	VIKASH DHANCHOLIA-MP	SUSANTA SEKHAR MOHAPATRA
9	99/2023 CRLMA/476/2023	BIKA @ BIKRAM CHEMI-MP	SARADA PRASAD DASH
10	162/2023 JCRLA/53/2018	SIBA@SRIKANTA SAHOO-MP	ADV
11	277/2023 SA/186/1989	STATE-MP	ADDL.STD.COUNSEL
12	278/2023 SA/186/1989	STATE-MP	ADDL.STD.COUNSEL
13	279/2023 SA/186/1989	STATE-MP	ADDL.STD.COUNSEL
14	280/2023 SA/77/2001	PURNA CH. MALLIK-MP	DWARIKA PRASAD MOHANTY
15	281/2023 SA/77/2001	PURNA CH. MALLIK-MP	M/S. B.H.MOHANTY
16	282/2023 SA/77/2001	PURNA CH. MALLIK-MP	M/S. B.H.MOHANTY, DWARIKA PRASAD MOHANTY
17	283/2023 SA/77/2001	PURNA CH. MALLIK-MP	M/S. B.H.MOHANTY, DWARIKA PRASAD MOHANTY
18	284/2023 SA/77/2001	PURNA CH. MALLIK-MP	M/S. B.H.MOHANTY
19	285/2023 SA/77/2001	PURNA CH. MALLIK-MP	M/S. B.H.MOHANTY
20	346/2023 CRLMP/2302/2023	RABINDRA KUMAR SAHOO-MP	UTTKARSH PATEL
21	347/2023 CRLMP/2303/2023	SENIOR INTELLIGENCE OFFICER, DIRECTORATE OF REVENUE INTELLIGENCE	SHARAN KANTA MOHANTY
22	348/2023 CRLMP/2304/2023	SENIOR INTELLIGENCE OFFICER, DIRECTORATE OF REVENUE INTELLIGENCE	SHARAN KANTA MOHANTY, SR.S.C.
23	349/2023 CRLMP/738/2023	SANTOSH KUMAR DAS-MP	
24	350/2023 CRLMP/2315/2023	MANORAMA MOHAPATRA-MP	MANMAYA KUMAR DASH
25	367/2023 CMAPL/789/2023	JAGADANANDA MOHAPATRA-MP	ADV.
26	368/2023	RAMA CHANDRA PARIDA-MP	TUSHAR KANTA NAYAK

27	CMAPL/171/2023 369/2023	PRASANNA KUMAR SATAPATHY-MP	PRAVASH CHANDRA MOHAPATRA, P.P.MAHAPATRA
28	CMAPL/689/2023 416/2023	NIHARIKA SAHOO-MP	DIBYA RANJAN BEHERA
29	TRP(C)/398/2023 418/2023	ANURAG SUREN-MP	SUSHANTA HARICHANDAN
30	MATA/405/2023 419/2023	ARABINDA PATTNAIK-MP	BIBHU PRASAD MOHANTY
31	MATA/406/2023 420/2023	ARABINDA PATTNAIK-MP	BIBHU PRASAD MOHANTY
32	MATA/406/2023 421/2023	PRANAMITA BASTIA-MP	TUSAR KUMAR MISHRA
33	MATA/199/2022 474/2023	SANKARSANA NAYAK-MP	
34	CONTC/4574/2023 479/2023	DR. SHREEYAM MOHAPATRA-MP	PRATIK DASH
35	RVWPET/448/2023 480/2023	SRIPATI KARMI-MP	M/S.PRAFULLA KU.KAR
36	RVWPET/266/2015 481/2023	SRIPATI KARMI-MP	M/S.PRAFULLA KU.KAR
37	RVWPET/266/2015 482/2023	SRIPATI KARMI-MP	M/S.PRAFULLA KU.KAR
38	RVWPET/266/2015 483/2023	SRIPATI KARMI-MP	M/S.PRAFULLA KU.KAR
39	RVWPET/266/2015 484/2023	NATIONAL INSURANCE CO.LTD.-MP	JYOTI RANJAN DEO
40	RVWPET/266/2023 485/2023	SRIPATI KARMI-MP	M/S.PRAFULLA KU.KAR
41	RVWPET/266/2015 493/2023	ARJUNA BEHERA-MP	DHARMENDRA SETHY
42	RPFAM/352/2023 494/2023	TAPAS KUMAR BARAL-MP	PRATAP CHANDRA MISHRA
43	RPFAM/345/2023 495/2023	SATYARANJAN SAHU-MP	SURENDRA KUMAR BISWAL
44	RPFAM/402/2023 858/2023	GHANASHYAM ROUTA-MP	
45	CRLREV/1152/2014 859/2023	A.S.N @ A. DHANANJAYA-MP	DIGAMBAR SETHI
46	CRLREV/623/2023 860/2023	KALIMUDDIN KHAN @ KALIA-MP	MD. GOLAM MADANI
47	CRLREV/624/2023 861/2023	KALIMUDDIN KHAN @ KALIA-MP	MD. GOLAM MADANI
48	CRLREV/624/2023 962/2023	MANAGER LEGAL, M/S. CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LTD.-MP	
49	FAO/514/2023 963/2023	MANAGER, LEGAL CHOLAMANDALAM MS GENERAL INSURANCE CO. LTD., KHORDHA-MP	
50	FAO/515/2023 964/2023	THE MANAGER, LEGAL CHOLAMANDALAM MS G.I.CO. LTD.-MP	
51	FAO/516/2023 965/2023	DIVL. MANAGER, M/S. ORIENTAL INSURANCE CO. LTD.-MP	
52	FAO/462/2023 1395/2023	BALAKRISHNA KUMBHAR-MP	M/S. TUSAR KUMAR MISHRA, PRAVAT CH. DASH, S.K
53	RSA/507/2014 1396/2023	BHAGABAT PR.MOHAPATRA-MP	M/S.P.K.SAHOO, AJIT CHANDRA MOHAPATRA
54	RSA/330/2015 1397/2023	BHAGABAT PR.MOHAPATRA-MP	M/S.P.K.SAHOO
55	RSA/330/2015 1398/2023	BHAGABAT PR.MOHAPATRA-MP	M/S.P.K.SAHOO
56	RSA/330/2015 1399/2023	SAILENDRA DAS@DHURBA DAS-MP	BANSHIDHAR BAUG
57	RSA/494/2023 1400/2023	LABANGA PATRA-MP	SUBHRANSU THAKUR
	RSA/495/2023		

58	1401/2023 CMP/1459/2023	MADHUSUDAN MAJHI-MP	SMITA RANJAN PATNAIK
59	1401/2023 RSA/1/2006	SMT.BAIDEHI SAHU-MP	M/S N.C.PATI
60	1402/2023 RSA/1/2006	SMT.BAIDEHI SAHU-MP	M/S N.C.PATI
61	1402/2023 CMP/1460/2023	BIRABARA BHANJA-MP	SUVASHISH PATTANAIAK
62	1403/2023 RSA/1/2006	SMT.BAIDEHI SAHU-MP	M/S N.C.PATI
63	1403/2023 CMP/1461/2023	PRAHALLAD OJHA-MP	PRADIP KUMAR MALLICK
64	1404/2023 RSA/1/2006	SMT.BAIDEHI SAHU-MP	M/S N.C.PATI
65	1404/2023 CMP/1461/2023	PRAHALLAD OJHA-MP	AMIT PRASAD BOSE
66	1405/2023 RSA/1/2006	SMT.BAIDEHI SAHU-MP	M/S N.C.PATI
67	1405/2023 CMP/1463/2023	SUDARSHAN NAIK-MP	PRADIP KUMAR MALLICK
68	1406/2023 RSA/1/2006	SMT.BAIDEHI SAHU-MP	M/S N.C.PATI
69	1406/2023 CMP/1464/2023	SUBASH CHANDRA MUND-MP	PRABODHA CHANDRA NAYAK
70	1407/2023 CMP/1465/2023	JYOTI SHANKAR MISHRA-MP	JAGAJIBAN PRADHAN
71	1408/2023 CMP/1466/2023	KUNJA BIHARI RATHA-MP	BIBEKANANDA BHUYAN
72	1409/2023 CMP/1467/2023	SABITRI SAHU-MP	JAGAJIBAN PRADHAN
73	1410/2023 CMP/1470/2023	JAGAT BALLAV-MP	RAJJEET ROY
74	1411/2023 CMP/1469/2023	MALATI DAS-MP	RAJESH DASMOHAPATRA
75	1412/2023 CMP/1471/2023	ANANTA KUMAR DAS-MP	PRAVASH CHANDRA JENA
76	1413/2023 CMP/1472/2023	BHIMA @ BHIMASENA JENA-MP	TUSAR KUMAR MISHRA
77	1543/2023 BLAPL/9583/2023	BIPINI ROUSTRAY @ BIPIN KUMAR ROUSTRAY-MP	SANJIB KUMAR BHANJADEO
78	1544/2023 BLAPL/7973/2023	RAJAT PATRA@RAJAT KUMAR PATRA-MP	BISHNU PRASAD PRADHAN
79	1545/2023 BLAPL/10951/2023	RAJOT PATRA @ RAJAT KUMAR PATRA-MP	BISHNU PRASAD PRADHAN
80	1546/2023 BLAPL/9488/2023	RAJOT PATRA @ RAJAT KUMAR PATRA-MP	BISHNU PRASAD PRADHAN
81	1547/2023 BLAPL/9481/2023	RAJOT PATRA @ RAJAT KUMAR PATRA-MP	BISHNU PRASAD PRADHAN
82	1548/2023 BLAPL/10470/2023	RAJOT PATRA @ RAJAT KUMAR PATRA-MP	BISHNU PRASAD PRADHAN
83	1549/2023 BLAPL/10471/2023	RAJOT PATRA @ RAJAT KUMAR PATRA-MP	BISHNU PRASAD PRADHAN
84	1550/2023 BLAPL/9534/2023	RAJOT PATRA @ RAJAT KUMAR PATRA-MP	BISHNU PRASAD PRADHAN
85	1551/2023 BLAPL/10293/2023	RAJOT PATRA @ RAJAT KUMAR PATRA-MP	BISHNU PRASAD PRADHAN
86	1552/2023 BLAPL/10952/2023	RAJOT PATRA @ RAJAT KUMAR PATRA-MP	BISHNU PRASAD PRADHAN
87	1553/2023 BLAPL/4555/2022	ACHUTA DALEI-MP	AMITAV TRIPATHY
88	1554/2023 BLAPL/103/2023	RAJA @ RAJKISHORE DAS-MP	SAMARENDRA MOHANTY
89	1555/2023	SURAJ CHHATRIA-MP	KAUSTUVA MOHANTY

90	BLAPL/1367/2023 1556/2023	MADAN KHEMUNDU-MP	
91	BLAPL/12202/2023 1557/2023	MOHAN KUMAR BHUYAN-MP	
92	BLAPL/8956/2023 1558/2023	RAJIB KUMAR SINGH-MP	
93	BLAPL/8723/2023 2050/2023	JAFURA BIBI-MP	PRADEEP KUMAR MISHRA
94	MACA/1141/2023 2051/2023	ISLAM KHAN-MP	PRADEEP KUMAR MISHRA
95	MACA/1142/2023 2052/2023	ORIENTAL INSURANCE CO. LTD.-MP	PRASANTA KUMAR MAHALI
96	MACA/1040/2023 2053/2023	PABITRA SETHI-MP	KALPATARU PANIGRAHI
97	MACA/1144/2023 2054/2023	LATA SETHI-MP	KALPATARUPANIGRAHI
98	MACA/1143/2023 2055/2023	LEGAL MANAGER, SHRIRAM GENERAL INSURANCE COMPANY LTD.-MP	
99	MACA/1145/2023 2056/2023	ORIENTAL INSURANCE CO. LTD.-MP	G.P DUTTA
100	MACA/796/2023 2057/2023	LEGAL MANAGER, SHRIRAM GENERAL INSURANCE COMPANY LTD.-MP	G.P DUTTA
101	MACA/1146/2023 2058/2023	LEGAL MANAGER, SREERAM GENERAL INSURANCE CO. LTD.-MP	ADAMIRLI KHAN
102	MACA/1147/2023 2507/2023	HIMANSHU SEKHAR ROUT-MP	
103	ABLAPL/13331/2023 2508/2023	DEEPTIRAMAYA MOHANTY @ KUNA MOHANTY-MP	
104	ABLAPL/11911/2023 2509/2023	AMAR NAIK-MP	
105	ABLAPL/17854/2019 2510/2023	BIDYADHAR NALA-MP	DIPTI RANJAN BHOKTA
106	ABLAPL/10106/2023 2511/2023	LAXMAN SOREN-MP	
107	ABLAPL/9950/2023 2512/2023	KAILASH BEHERA-MP	BINAYA BHUSAN ROUSTRAY
108	ABLAPL/7831/2023 2513/2023	SUKANTA NAYAK-MP	
109	ABLAPL/11432/2023 2514/2023	MANTU SAMAL-MP	
110	ABLAPL/11887/2023 2515/2023	BIJAYA SENAPATI-MP	HIMANSU BHUSAN SUTAR
111	ABLAPL/7944/2023 2516/2023	SUDHIR JENA @ SADHA JENA-MP	
112	ABLAPL/10387/2023 2849/2023	KRISHNA PAL SINGH-MP	JUDHISTHIR SAHOO
113	CRLA/1272/2023 2850/2023	MD.SABBIR HUSSAIN-MP	DHIRENDRA KUMAR MOHAPATRA
114	CRLA/1280/2023 2851/2023	MD.SABBIR HUSSAIN-MP	DHIRENDRA KUMAR MOHAPATRA
115	CRLA/1280/2023 2852/2023	BHAGMAT TUDU-MP	SK. ZAFARULLA
116	CRLA/646/2022 2853/2023	LAXMAN ADARI-MP	ANANTA NARAYAN PATTANAYAK
117	CRLA/852/2022 2854/2023	S.K.FIROJUL AKHATAR AMAN-MP	M/S.KASHINATH PATTANAIK M/S.S.K.ZAFARULLA J.
118	CRLA/354/2018 2855/2023	BHIMA SAHU @ SAROJ-MP	MR.JAGANNATH KAMILA
119	CRLA/729/2019 2856/2023	DILLIP DAS-MP	RITA SINGH
120	CRLA/1005/2023 2857/2023	NRUPATI BEHERA-MP	M/S. BHARAT BHUSAN ROUSTRAY,DEBASNAN DAS
	CRLA/347/2022		

121	2858/2023 CRLA/726/2023	BABULA SWAIN-MP	PRASANTA KUMAR SAHOO
122	2859/2023 CRLA/908/2023	PRATAP KUMAR BISWAL-MP	CHANDAN SAMANTARAY
123	3473/2023 CRLMC/5135/2023	SANJEEV @ SANJIB @ SANJIV KUMAR BEHERA-MP	PRAMOD KUMAR JENA
124	3474/2023 CRLMC/2613/2018	GURU PRASAD BEBORTA-MP	
125	3475/2023 CRLMC/5138/2023	SAROJKANTA JENA-MP	SIDHARTHA DAS
126	3476/2023 CRLMC/427/2023	SURYAMANI TRIPATHY-MP	MILAN KANUNGO(SR. ADV.)
127	3477/2023 CRLMC/1352/2023	NRUSINGHA BISWAL-MP	
128	3478/2023 CRLMC/27/2022	BHABANI SHANKAR OJHA@BABU-MP	DEEPAK KU SAHOO
129	3479/2023 CRLMC/5140/2023	TUSHAR KUMAR PATNAIK-MP	UMA CHARAN MISHRA
130	3480/2023 CRLMC/313/2023	PANCHANAN DALAI-MP	
131	3481/2023 CRLMC/5142/2023	SK. SAMSUDDIN-MP	BHABANI SANKAR MISHRA
132	3482/2023 CRLMC/5143/2023	PRABODHA KUMAR PANDA-MP	NIRANJAN LENKA
133	3483/2023 CRLMC/5147/2023	ISHWAR KUMAR GIRI-MP	BIBEKANANDA MAHAPATRA
134	3484/2023 CRLMC/2980/2023	MADHAB CHANDRA MALLIK-MP	
135	3485/2023 CRLMC/5150/2023	BITU @ BIBHU KALYAN BHANJA-MP	PRATAP KESHARI DEO
136	3486/2023 CRLMC/5152/2023	KSHETRAMOHAN SWAIN-MP	MANMAYA KUMAR DASH
137	3487/2023 CRLMC/3617/2023	NILAKANTHA PALAI-MP	
138	3488/2023 CRLMC/2783/2023	BABULA JENA-MP	TUSAR KUMAR MISHRA
139	3489/2023 CRLMC/5154/2023	GEETA @ GITA CHATAR @ CHATTAR-MP	PRAVASH CHANDRA JENA
140	8352/2023 WA/2864/2023	STATE OF ODISHA-MP	DHANANJAYA MUND, A.G.A.
141	8353/2023 WA/2864/2023	STATE OF ODISHA-MP	DHANANJAYA MUND, A.G.A.
142	8354/2023 WA/2864/2023	STATE OF ODISHA-MP	DHANANJAYA MUND, A.G.A.
143	8355/2023 WA/2865/2023	MEMBER, BOARD OF REVENUE,CUTTACK-MP	DEBENDRA KUMAR MOHANTY,A.S.C
144	8356/2023 WA/2865/2023	MEMBER, BOARD OF REVENUE,CUTTACK-MP	DEBENDRA KUMAR MOHANTY,A.S.C
145	8357/2023 WA/2865/2023	MEMBER, BOARD OF REVENUE,CUTTACK-MP	DEBENDRA KUMAR MOHANTY,A.S.C
146	8358/2023 WA/2867/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
147	8359/2023 WA/2867/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
148	8360/2023 WA/2867/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
149	8361/2023 WA/2868/2023	CHAIRMAN I/C, ODISHA PUBLIC SERVICE COMMISSION, BIBHU PRASAD TRIPATHY	
150	8362/2023 WA/2868/2023	CHAIRMAN I/C, ODISHA PUBLIC SERVICE COMMISSION, BIBHU PRASAD TRIPATHY	
151	8363/2023 WA/2852/2023	BAIJAYANTIMALA KHUNTIA-MP	SUVALAXMI DEVI
152	18574/2023	BHASKAR CHANDRA BISWAL-MP	

153	WP(C)/37151/2023 18575/2023	PADMANAVA TARAI-MP	RANJAN KUMAR NAYAK
154	WP(C)/37154/2023 18576/2023	SANTOSH KUMAR SAMUDRA-MP	BANSHIDHAR SATAPATHY
155	WP(C)/38422/2023 18577/2023	MANORANJAN SAHU-MP	GYANARANJAN SETHI
156	WP(C)/38423/2023 18578/2023	SABITA SWAIN-MP	SUSANTA KUMAR SAHU
157	WP(C)/38424/2023 18579/2023	SARALA BEHERA-MP	NAGEN KUMAR BARIK
158	WP(C)/38425/2023 18580/2023	USHA PROJECTS INDIA PVT. LTD., BBSR-MP	ANUPAM RATH
159	WP(C)/38426/2023 18581/2023	KRUSHNA CHANDRA ROUL-MP	SANJIB RAY
160	WP(C)/38429/2023 18582/2023	SIBANANDA SAHA-MP	BIBEKANANDA BHUYAN
161	WP(C)/38432/2023 18583/2023	M/S. SRI DHANYA LAKSHMI MODERN RICE MILL-MP	T. NARAYAN MURTY
162	WP(C)/38430/2023 18584/2023	PRAKASH CHANDRA BEHERA-MP	SANJIB KUMAR BHANJADEO
163	WP(C)/38433/2023 18585/2023	STATE OF ODISHA-MP	HARMOHAN DHAL,A.G.A
164	WP(C)/38431/2023 18586/2023	HRUSHIKESH JENA-MP	
165	WP(C)/33656/2023 18587/2023	ANTARAM @ ANANTARAM RAJPUT-MP	JYOTI RANJAN DEO
166	WP(C)/38447/2023 18588/2023	M/S ARRDY ENGINEERING INNOVATION PVT. LTD., SUNILABARIPUR	ABHIRAM KURMIY
167	WP(C)/38448/2023 18589/2023	M/S ARRDY ENGINEERING INNOVATION PVT. LTD., SUNILABARIPUR	ABHIRAM KURMIY
168	WP(C)/38448/2023 18590/2023	JITAMITRA PRASAD SING DEO-MP	BIBHUTI BHUSAN MISHRA
169	WP(C)/38452/2023 18591/2023	RABINDRA KHUNTIA-MP	PRAVASH CHANDRA JENA
170	WP(C)/38453/2023 18592/2023	BASANT KUMAR SRICHANDAN-MP	PRAVASH CHANDRA JENA
171	WP(C)/38457/2023 18593/2023	M/S. THE MOTHER DIAGNOSTIC, CUTTACK-MP	PRASANTA KUMAR SATAPATHY
172	WP(C)/38462/2023 18594/2023	SURESH KUMAR BARIK-MP	ATUL KUMAR MOHANTY
173	WP(C)/38467/2023 18595/2023	M/S R.S.INFRASTRUCTURE, NUAPADA-MP	PRABODHA CHANDRA NAYAK
174	WP(C)/38468/2023 18596/2023	TRILOCHAN BISWAL-MP	ATUL KUMAR MOHANTY
175	WP(C)/38470/2023 18597/2023	SATYA NARAYAN PRUSTY-MP	ATUL KUMAR MOHANTY
176	WP(C)/38473/2023 18598/2023	U. RAGHUNATH PATRA-MP	ATUL KUMAR MOHANTY
177	WP(C)/38475/2023 18599/2023	IPSITA DAS-MP	DEEPALI MAHAPATRA
178	WP(C)/38198/2023 18600/2023	ESSAR ENTERPRISES, ROURKELA-MP	CHITRASEN PARIDA
179	WP(C)/38476/2023 18601/2023	ABDUL MAJID @ ABDUL MAZEED-MP	ATUL KUMAR MOHANTY
180	WP(C)/38477/2023 18602/2023	RASHMIREKHA MOHANTA-MP	TANMAY MISHRA
181	WP(C)/38478/2023 18603/2023	SHRADHAKAR MOHANTY-MP	BHABANI SANKAR TRIPATHY (1)
182	WP(C)/38479/2023 18604/2023	RAMESH CHANDRA PANDA-MP	SURYA NARAYAN PATNAIK
183	WP(C)/9610/2021 18605/2023	PRANA KRUSHNA PRASAD-MP	SEKH ZAKIR HUSSAIN, M/S SURYA NARAYAN PATNAIK
	WP(C)/24785/2020		

184	18606/2023 WP(C)/34897/2023	SIPRA SETHY-MP	NIHAL RATH
185	18607/2023 WP(C)/41670/2021	AJIT KUMAR DALAI-MP	
186	18608/2023 WP(C)/38492/2023	ABANI KUMAR BISWAL-MP	BANSHIDHAR SATAPATHY
187	18609/2023 WP(C)/38495/2023	BHISMA BEHERA-MP	BANSHIDHAR SATAPATHY
188	18610/2023 WP(C)/10286/2020	NARENDRA PARASET-MP	
189	18611/2023 WP(C)/38505/2023	SUGYANI BEHERA-MP	BIJAY KUMAR BEHERA
190	18612/2023 WP(C)/38507/2023	RABI SINGH-MP	PRADEEP KUMAR DAS (1)
191	18613/2023 WP(C)/38508/2023	SANJAY PARIDA-MP	MANAS KUMAR SWAIN
192	18614/2023 WP(C)/38510/2023	M/S. TARENI AGRO FOODS, DHENKANAL-MP	JAYDEEP PAL
193	18615/2023 WP(C)/38479/2023	SHRADHAKAR MOHANTY-MP	BHABANI SANKAR TRIPATHY (1)
194	18616/2023 WP(C)/11980/2017	ANTARYAMI SENAPATI-MP	M/S.VIJAYA KAR
195	18617/2023 WP(C)/28721/2023	UMAKANTA BISWAL-MP	SAUBHAGYA KUMAR SAMAL
196	18618/2023 WP(C)/38516/2023	JINDAL STEEL AND POWER LTD., ANGUL-MP	LALIT KUMAR MAHARANA
197	18619/2023 WP(C)/38517/2023	M/S RAJIB KUMAR AICH, BALASORE-MP	BHABANI PRASAD MOHANTY
198	18620/2023 WP(C)/38519/2023	M/S PURNA CHANDRA DAS, BALASORE-MP	BHABANI PRASAD MOHANTY
199	18621/2023 WP(C)/38521/2023	PARIMITA MISHRA-MP	DIGAMBARA MISHRA
200	18622/2023 WP(C)/38524/2023	BHAGYADHAR DAS-MP	PRASANNA KUMAR MISHRA
201	18623/2023 WP(C)/13333/2023	SWAGATIKA BASTIA-MP	ALOK KUMAR PANDA
202	18624/2023 WP(C)/37173/2023	DURGA PRASAD DAS-MP	
203	18625/2023 WP(C)/36841/2022	BHASKAR SADANGI-MP	SANDIPAN MISHRA
204	18626/2023 WP(C)/38534/2023	INDIRA GANDHI INSTITUTE OF TECHNOLOGY, DHENKANAL-MP	ANIL KUMAR SEN PARIDA
205	18627/2023 WP(C)/38535/2023	DILIP KUMAR BEHERA-MP	CHAITANYA NAYAK
206	18628/2023 WP(C)/30013/2022	PRABASINI PANDA-MP	DURGESH NARAYAN RATH
207	18629/2023 WP(C)/38541/2023	DAMA @ LAXMIDHAR BARIK-MP	ASHOK KUMAR MOHAPATRA 1
208	18630/2023 WP(C)/27732/2023	ANKIT KUMAR-MP	SOUMYA DEV RAY
209	18631/2023 WP(C)/38549/2023	PURNA CHANDRA BEHERA-MP	SUBASH CH PANI
210	18632/2023 WP(C)/38555/2023	BIJAYA KUMAR BEHERA-MP	M.PRATAP @ PRATAP KUMAR MOHAPATRA
211	18633/2023 WP(C)/38556/2023	JAHIR HUSSAIN KHAN-MP	SUKANTA KUMAR NAYAK
212	18634/2023 WP(C)/38557/2023	DEEPAK KUMAR DAS-MP	UPASANA BAL
213	18635/2023 WP(C)/38558/2023	SRIDHARA NAIK-MP	LAXMIKANTA MOHANTY
214	18636/2023 WP(C)/38560/2023	PRAMOD KUMAR SAHOO-MP	UPASANA BAL
215	18637/2023	PRADIP KUMAR CHAKRA-MP	BHABANI SANKAR TRIPATHY (1)

216	WP(C)/38561/2023 18638/2023	KARUNA SAGAR GURU-MP	AKSHAYA KUMAR SAHOO
217	WP(C)/35854/2022 18639/2023	PRATAP CHANDRA MOHANTY-MP	SATYJIT MAHAPATRA 1
218	WP(C)/34828/2023 18640/2023	SUBASISH SWAIN-MP	BIJAY PANDA
219	WP(C)/38564/2023 18641/2023	ABDUL ABID KHAN @ ABID KHAN-MP	ABINASH NAYAK
220	WP(C)/38566/2023 18642/2023	HRUDANANDA PRADHAN-MP	ARABINDA TRIPATHY
221	WP(C)/38567/2023 18643/2023	SAJID KHAN-MP	ABINASH NAYAK
222	WP(C)/38569/2023 18644/2023	SURESH CHANDRA NAYAK-MP	ARABINDA TRIPATHY
223	WP(C)/38571/2023 18645/2023	SUNYALATA MOHAPATRA-MP	ACHYUTANANDA PATTANAIK
224	WP(C)/13303/2022 18646/2023	KAPILESWAR RANA-MP	ARABINDA TRIPATHY
225	WP(C)/38572/2023 18647/2023	KESHABA NANDA BHOI-MP	ARABINDA TRIPATHY
226	WP(C)/38573/2023 18648/2023	APARNA SAHU-MP	SUJATA JENA
227	WP(C)/38575/2023 18649/2023	KAMBHU BHUSAN DISIRI-MP	ARABINDA TRIPATHY
228	WP(C)/38576/2023 18650/2023	INDRAMANI DAS-MP	BANSHIDHAR SATAPATHY
229	WP(C)/38577/2023 18651/2023	M/S. URMINARAYAN INFRA TECH PVT LTD.-MP	KSHIROD KUMAR SAHOO
230	WP(C)/38574/2023 18652/2023	JAMUNAMANI SINGH-MP	SWARUP KUMAR PATNAIK
231	WP(C)/34399/2023 18653/2023	UNION OF INDIA, NEW DELHI-MP	BISWAJIT MAHARANA
232	WP(C)/38584/2023 18654/2023	AMIT KUMAR MONDAL-MP	DR. JITENDRA KUMAR LENKA
233	WP(C)/36392/2023 18655/2023	UNION OF INDIA, NEW DELHI-MP	BISWAJIT MAHARANA
234	WP(C)/38584/2023 18656/2023	DR. SUKANYA PRADHAN-MP	BHABANI SHANKAR RAYAGURU
235	WP(C)/38586/2023 18657/2023	BIMAL KANTA TRIPATHY-MP	DURGA PRASAD PATTANAIK
236	WP(C)/38588/2023 18658/2023	UNION OF INDIA-MP	JATESWAR NAYAK,C.G.C
237	WP(C)/38585/2023 18659/2023	DIPTI RANJAN PATNAIK-MP	SARADA PRASANNA SARANGI
238	WP(C)/38591/2023 18660/2023	SHASHI BHUSAN PATI-MP	RAMESH KUMAR SAHU
239	WP(C)/38592/2023 18661/2023	BHASKAR SAHU-MP	SUBHENDU KAR
240	WP(C)/38594/2023 18662/2023	PRAKASH CHANDRA TRIPATHY-MP	SAMBEET PATTANAYAK
241	WP(C)/38595/2023 18663/2023	BINAPANI PATTNAIK-MP	SOUMENDRA PATTANAIK
242	WP(C)/5962/2021 18664/2023	M/S. NILAMADHABA ENTERPRISES, KEONJHAR-MP	PRAKASH KUMAR JENA
243	WP(C)/38598/2023 18665/2023	PRASANNA KUMAR SAHOO-MP	
244	WP(C)/33608/2023 18666/2023	TUNA BEHERA-MP	ASHIT KUMAR DASH
245	WP(C)/38600/2023 18667/2023	ANIL KUMAR MOHAPATRA-MP	RAMDAS ACHARY
246	WP(C)/38603/2023 18668/2023	MD. AZAD-MP	PARTHA SARATHI DAS
	WP(C)/38604/2023		

247	18669/2023 WP(C)/38605/2023	M/S B.RAUTRAY, KHURDA-MP	SOMANATH MISHRA
248	18670/2023 WP(C)/38609/2023	CHANDRASEKHARA DASH-MP	CHITTARANJAN PATTNAIK
249	18671/2023 WP(C)/38610/2023	RURAL DEVELOPMENT ACTION CELL, MAYURBHANJ-M	BAURAV TIBREWAL
250	18672/2023 WP(C)/38612/2023	MAA BHABANI MEDICINE STORE, BBSR-MP	MIHIR SAHOO
251	18673/2023 WP(C)/38614/2023	NIMAIN CHARAN SWAIN-MP	SUDHANSU KUMAR DAS